



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,19th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">Cont.Cas(C)/635/2020</a>	VIRENDRA DUTT GYANI <b>Versus</b> BARUN MITRA AND 5 ORS	MS. B CHOWDHURY MS H DEKA	MR. R K D CHOUDHURY (R-1,2) MR. K GOSWAMI, R-4 MR R DHAR MR R DHAR MS. L DEVI (R-1) MR. B J MUKHERJEE
2	<a href="#">WA/212/2023</a>	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> MS ROYAL- BNILLP (JV) AND 4 ORS.	MR H GUPTA	
3	<a href="#">WA/285/2024</a>	M/S RAMA K GUPTA AND COMPANY <b>Versus</b> THE PANCHAYAT AND RURAL DEVELOPMENT DEPTT AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR G N SAHEWALLA (R-3) SC, P AND R.D. MR M SAHEWALLA(R-3) MR H K SARMA(R-3) MS K BHATTACHARYYA(R-3) MS K SARMA(R-3)
4	<a href="#">WA/329/2024</a> CAVT. NO.00722/025,	H MALVINA <b>Versus</b> K PAWHNIE AND 7 ORS	MR. K N CHOUDHURY MR S DAS MS N MAHANTA N GAUTAM	MR. P D NAIR(R-1) MR. A CHETRY (R-1) MR G ALAM(R-1) MR. H ROHMAN(R-1) MS S GOYAL(R-1) MR P R SARMA(R-1) GA, MIZORAM
5	<a href="#">I.A.(Civil)/1731/2024</a> in WA/5653/2024	NAMAH SUDRAH FISHERY COOPERATIVE SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA (Sr. Advocate) MR. M H ANSARI MR. S ALIM	GA, ASSAM SC, FISHERY
	<b>WITH</b> <a href="#">WA/5653/2024</a> (Filing Number)	NAMAH SUDRAH FISHERY COOPERATIVE SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS (F)	MR. M H ANSARI	
6	<a href="#">I.A.(Civil)/1848/2024</a> CAVT. NO.03472/024, in WA/5113/2024	MAZAHARUL SULTAN <b>Versus</b> THE STATE OF ASSAM AND AND 10 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	GA, ASSAM MR. D GOGOI MR ARINDAM BARUAH FOR CAVEATOR

	<b>WITH</b> <a href="#">WA/5113/2024</a> (Filing Number)	MAZAHARUL SULTAN <b>Versus</b> THE STATE OF ASSAM AND AND 10 ORS A	MR. P MAHANTA	
7	<a href="#">I.A.(Civil)/3581/2024</a> CAVT. NO.08212/024, FIXED in <a href="#">WA/12994/2022</a> <b>WITH</b> <a href="#">WA/12994/2022</a> (Filing Number)	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> BHABANI PRINT AND PUBLICATION AND 4 ORS.	MR. R K D CHOUDHURY	MR. S K DEKA FOR CAVEATOR
8	<a href="#">WP(C)/4069/2024</a>	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> BHABANI PRINT AND PUBLICATION AND 4 ORS. B UNION OF INDIA AND 2 ORS. <b>Versus</b> DEBEN KUMAR SAHARIA	MR. R K D CHOUDHURY  MR. B CHAKRAVARTY SC, C.G.C.	
9	<b>WITH</b> <a href="#">I.A.(Civil)/258/2025</a> in <a href="#">WP(C)/4069/2024</a>	UNION OF INDIA AND 2 ORS <b>Versus</b> DEBEN KUMAR SAHARIA	BIPLAV CHAKRAVARTY	
10	<a href="#">Review.Pet./7/2025</a> FIXED, IN <a href="#">WA/71/2018</a> (D/O), <a href="#">WA/70/2018</a> (D/O)	THE STATE OF MIZORAM <b>Versus</b> SH R LALTHANZAUVA AND 159 OTHERS	MR. A BORUA	MR. P D NAIR MS. B SARMA (C.G.C.) DY.S.G.I.
11	<a href="#">Cont.Cas(C)/72/2025</a> B/O	RANJIT KUMAR PEGU <b>Versus</b> RANJAN SHARMA, ACS AND 3 ORS.	MR. M TALUKDAR MR. P P DUTTA	
12	<a href="#">Cont.Cas(C)/77/2025</a>	DR ARUP BHATTACHARJEE <b>Versus</b> PROF DILIP KUMAR BAIDYA	MR S NATH MS R MEDHI MS. R BHARALI	
13	<a href="#">Cont.Cas(C)/78/2025</a>	AMGURI NABA NIRMAN SAMITY <b>Versus</b> SMTI ARUNA RAJORIA AND ANR	MR. P BORDOLOI MS M NIROLA	
14	<a href="#">I.A.(Civil)/104/2025</a> FIXED in <a href="#">WA/49/2025</a> <b>WITH</b> <a href="#">WA/49/2025</a> (Filing Number)	KUMAR CHETRI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B CHETRI MS. D J BORAH DOLI BORA	MR. U K GOSWAMI DY.S.G.I.
15	<a href="#">I.A.(Civil)/117/2025</a> in <a href="#">WA/14343/2024</a> <b>WITH</b> <a href="#">WA/14343/2024</a> (Filing Number)	THE UNION OF INDIA AND 2 ORS <b>Versus</b> PAWAN KUMAR TIWARI	MR. B DEKA MS N T MANPOONG	
16	<a href="#">I.A.(Civil)/117/2025</a> in <a href="#">WA/14343/2024</a> <b>WITH</b> <a href="#">WA/14343/2024</a> (Filing Number)	UNION OF INDIANA AND 2 ORS <b>Versus</b> PAWAN KUMARA TIWARI	NANG TIWETA MANPOONG	
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
15	<a href="#">WA/50/2025</a> CAVT. NO.12342/024, FIXED	THE UNION OF INDIA <b>Versus</b> DHARMEN NAIDU	MR. A K DUTTA DY.S.G.I.	MR. S C BISWAS MS. J GHOSH FOR CAVEATOR
16	<b>WITH</b> <a href="#">WA/51/2025</a> CAVT. NO. 12342/024,	THE UNION OF INDIA <b>Versus</b> LAXMI DEVI	MR. A K DUTTA DY.S.G.I.	MR. S C BISWAS FOR CAVEATOR
17	<b>WITH</b> <a href="#">WA/52/2025</a> CAVT. NO. 12342/024,	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> MANJUMA HAZARIKA AND ANR.	MR. A K DUTTA DY.S.G.I.	MR. S C BISWAS FOR CAVEATOR
18	<a href="#">WP(C)/903/2025</a>	STAR CEMENT <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, APDCL SC, AEGCL
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				

19	<a href="#">PIL/55/2024</a>	WE FOR GUWAHATI FOUNDATION AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH	GA, ASSAM SC, HEALTH
20	<a href="#">PIL/16/2025</a>	TAREK AKTAR ANSARI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM SC, NRC DY.S.G.I.
21	<a href="#">WA/39/2025</a>	ANITA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA MR M AHMED	GA, ASSAM MR. D NATH, SR. GOVT. ADV.
22	<a href="#">WP(C)/835/2025</a>	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> NO. 14513258 X EX-NK DHARANI GOHAIN	MR. R K D CHOUDHURY	
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
23	<a href="#">PIL/2/2024</a>	PRACHURJYA BORBORUAH <b>Versus</b> THE REGISTRAR GENERAL, GAUHATI HIGH COURT AND 8 ORS	PETITIONER IN PERSON	MR. T J MAHANTA, SC, GHC(R-1) MS. P BHATTACHARYA, ADDL. AG, MIZORAM(R 4 & 8) MS. R B BORA, JR. GA, ASSAM.(R-2 & 6) MS. M KECHII, ADDL. AG, NAGALAND(R3 & 7)
24	<a href="#">Cus.Ref./3/2024</a> FIXED	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SAHIB JAIN	MR. S C KEYAL	PIYUSH KUMAR MR B KAUSHIK MR. S HAZARIKA MS S S ZIA
	<b>WITH</b> <a href="#">I.A.(Civil)/1839/2024</a> <b>in</b> Cus.Ref./3/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SAHIB JAIN	MR. S C KEYAL	MS S S ZIA
25	<a href="#">Cus.Ref./4/2024</a>	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SRI ANIL KUMAR JAIN	MR. S C KEYAL	PIYUSH KUMAR MR B KAUSHIK MR. S HAZARIKA MS S S ZIA K BHARALI
	<b>WITH</b> <a href="#">I.A.(Civil)/1941/2024</a> <b>in</b> Cus.Ref./4/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SRI ANIL KUMAR JAIN	MR. S C KEYAL	MS S S ZIA
26	<a href="#">Cus.Ref./5/2024</a>	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SRI PRASANTA SAHA	MR. S C KEYAL	PIYUSH KUMAR MR B KAUSHIK MS S S ZIA K BHARALI
	<b>WITH</b> <a href="#">I.A.(Civil)/2015/2024</a> <b>in</b> Cus.Ref./5/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> PRASANTA SAHA	SUBHASH CHANDRA KEYAL	
27	<a href="#">Cus.Ref./6/2024</a>	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SMT. RENU THAPAR	MR. S C KEYAL	PIYUSH KUMAR MR B KAUSHIK MR. S HAZARIKA K BHARALI
	<b>WITH</b> <a href="#">I.A.(Civil)/2041/2024</a> <b>in</b> Cus.Ref./6/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SMT. RENU THAPAR	MR. S C KEYAL	

28	<b>WITH</b> <a href="#">Cus.Ref./7/2024</a>	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SMT. KAMALESH	MR. S C KEYAL	PIYUSH KUMAR MR B KAUSHIK K BHARALI
	<b>WITH</b> <a href="#">I.A.(Civil)/2042/2024</a> <b>in</b> Cus.Ref./7/2024	) COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SMT. KAMALESH	MR. S C KEYAL	
29	<b>WITH</b> <a href="#">Cus.Ref./9/2024</a>	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SMTI. PINKI	MR. S C KEYAL	
	<b>WITH</b> <a href="#">I.A.(Civil)/2551/2024</a> <b>in</b> Cus.Ref./9/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SMTI PINKI	MR. S C KEYAL	
30	<b>WITH</b> <a href="#">Cus.Ref./10/2024</a>	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SMT. PARAMJEET KAUR	MR. S C KEYAL	K BHARALI
	<b>WITH</b> <a href="#">I.A.(Civil)/2670/2024</a> <b>in</b> Cus.Ref./10/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SMTI PARAMJEET KAUR	MR. S C KEYAL	
31	<a href="#">WA/54/2024</a>	NORTH EASTERN COALFIELDS LIMITED AND 3 ORS <b>Versus</b> M/S ANMOL (INDIA) LTD AND 3 ORS	MR M Z AHMED MR. A M DUTTA	MS. B S GOYAL (R1,2,3,4) MR. A J HAZARIKA (R1,2,3,4) MS. N RAJMEDHI (R1,2,3,4) MS. P N SUMI (R1,2,3,4) MS B CHAUHAN (R1,2,3,4)
32	<a href="#">WA/135/2024</a> FIXED	SHASHINDRA NATH BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. S BISWAKARMA MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	SC, APSC MR. H R DAS (R-10) SC, WPT AND BC
33	<a href="#">WA/385/2024</a>	THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS <b>Versus</b> SIVA PRASAD BEZBARUAH	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY	MR. T J MAHANTA L K BORAH MR D MAHANTA
34	<a href="#">WP(C)/4675/2024</a>	DWIJENDRA NATH SARMAH AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
35	<a href="#">WP(C)/5207/2024</a>	INDRAJIT NOMOSUDRA AND 93 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, ELEM. EDU SC, SSA
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
36	<a href="#">PIL/18/2018</a>	SEEMA BHUYAN <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S C KEYAL GA, ASSAM MR. R K D CHOUDHURY MR. B CHOUDHURY, (R-3) ASSTT.S.G.I.
37	<a href="#">WP(C)/7408/2023</a>	SUBILAL NARZARY AND ANR <b>Versus</b> BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. M SARANIA MR R.BEZBARUAH MR A SARANIA MS. A SARANIA	SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
38	<a href="#">WP(C)/2971/2024</a>	SUNIL BASFORE <b>Versus</b> THE GAUHATI HIGH COURT AND ANR	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR	SC, GHC

**HEARING**

39	<a href="#">C.Ex.App./4/2019</a>	M/S BORBAM TEA ESTATE <b>Versus</b> THE UNION OF INDIA ANR 5 ORS	MR. A K SAHEWALLA	SC, CENTRAL EXCISE
	<b>WITH</b>			
40	<a href="#">C.Ex.App./5/2019</a>	M/S AMGOORIE TEA ESTATE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
	<b>WITH</b>			
41	<a href="#">C.Ex.App./6/2019</a>	M/S BOISAHABI TEA ESTATE <b>Versus</b> THE UNION OF INDIA	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
42	<a href="#">WA/154/2019</a>	THE BODOLAND UNIVERSITY <b>Versus</b> SMT. NIJIRA BRAHMA AND 3 ORS.	MR.K K DEY MR.K K DEY MR V K BAROOAH SC, BODOLAND UNIVERSITY MR S BAISHYA	SC, HIGHER EDU MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL
	<b>WITH</b>			
43	<a href="#">WA/151/2017</a>	DR SMT SHARMISTHA BRAHMA KOUR <b>Versus</b> SMT NIJIRA BRAHMA and and 3 ORS	MR.K N CHOUDHURY MR.P MAHANTA MR.R B GOHAIN	SC, BTC SC, HIGHER EDUCATION
44	<a href="#">PIL/75/2020</a>	NARAPATI BRAHMA AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MR I KALITA	GA, ASSAM MR. K GOGOI SC, BTC ASSTT.S.G.I.
45	<a href="#">WP(C)/6574/2023</a>	RANJIT KUMAR PEGU <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M TALUKDAR MS. M TALUKDAR	GA, ASSAM SC, APSC
46	<a href="#">WA/373/2024</a>	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> HIRENDRA NATH MALAKAR	MS. B SARMA	
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/3362/2024</a> in WA/373/2024	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> HIRENDRA NATH MALAKAR	MS BIJITA SARMA	

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LEAVE NOTE OF ADVOCATES FOR 19/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025

23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,19th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR  
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER**

**COURT NO: 2**

**[DIVISION BENCH**

**THIS BENCH WILL RISE AT 03:45 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WA/194/2023</a>	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> CHANDRA SHEKHAR E	MR. B CHAKRAVARTY	MR. R MAZUMDAR
	<b>WITH</b> <a href="#">I.A.(Civil)/1541/2023</a> in <a href="#">WA/194/2023</a>	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> CHANDRA SHEKHAR E	MR. B CHAKRAVARTY	
2	<a href="#">WA/92/2024</a>	LONGSING TERANG AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 107 ORS B	MR. P K ROYCHOUDHURY MR.N G KUNDU MR G DEKA	SC, HIGHER EDU MR. P HAZARIKA (r- 22,24,28,42,63) MR. M K BORO (R- 9,14,18,29,37, 44,60,75,77,81) P. BORAH (r-22,24,28,42,63) MR. H S BORAH (r- 22,24,28,42,63) MR B P BORAH (r- 17,19,26,27,30, 33,34,35,49,52,57,67,73,78) MR P J DUTTA (r- 17,19,26,27,30, 33,34,35,49,52,57,67,73,78) MISS. J GOGOI (r- 17,19,26,27,30, 33,34,35,49,52,57,67,73,78) MD BAKKAR ALI (R- 12,13,15,21,43, 50,53,55,66,68,74,85,86 ) SC, K A A C
3	<a href="#">WA/112/2024</a>	BULUMANI MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM SC, AG MR. K R PATGIRI MR. B GOGOI MR A CHALIHA, SC FINANCE SC. AGRICULTURE

	<b>WITH</b> <a href="#">I.A.(Civil)/1036/2024</a> in WA/112/2024	BULUMANI MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM SC, AG SC. AGRICULTURE SC, FINANCE
4	<a href="#">WA/242/2024</a> CAVT. NO.06132/024, FIXED,	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD <b>Versus</b> BORNALI CHETIA AND 3 ORS	MR. M K CHOUDHURY MR. B SHARMA	MS S MOCHAHARI MR SISHIR DUTTA MR. S K CGC, FOR UNION OF INDIA) DY.S.G.I. FOR CAVEATOR MR. SIDHANT DUTTA
5	<b>WITH</b> <a href="#">WA/215/2024</a>  CAVT. NO. 04372/024,	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> PRANJAL DUTTA AND 3 ORS.	MR. A SARMA MR. K KALITA MS G SWAMI L SANGTAM	MR. S DIHINGIA FOR CAVEATOR
6	<b>WITH</b> <a href="#">WA/233/2024</a>  CAVT. NO. 06122/024,	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> PURABI LAHAN HANDIQUE AND 13 ORS.	MR. M K CHOUDHURY MR. B SHARMA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA DY.S.G.I. FOR CAVEATOR
7	<a href="#">WA/270/2024</a>	THE STATE OF ASSAM AND ANR. <b>Versus</b> RAMEN KR. SARMA AND 41 ORS.	SC, EDU	MR. I CHOWDHURY SR ADV W AHMED
8	<a href="#">WA/348/2024</a>	JIBAN JYOTI BORAH <b>Versus</b> THE PRESIDING OFFICER AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM
9	<a href="#">WA/434/2024</a>	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> SH. ZUITHANGA AND 17 ORS.	SUBHASH CHANDRA KEYAL	MR. P D NAIR(R-1 TO 12) MR G ALAM (R-1 TO 12) MR. H ROHMAN(R-1 TO 12) GA, MIZORAM
10	<a href="#">WA/13/2025</a>	SURENDRA NATH DIHINGIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B PURKAYASTHA MR. B PURKAYASTHA J.P. BARUAH	GA, ASSAM SC, APDCL
<b>ORDERS</b>				
11	<a href="#">WA/138/2023</a>	SUNITA KHARIKAP <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. D DAS SR. ADV MR. R B PHOOKAN R SARMAH A J KASHYAP MR K J HAZARIKA	SC, HIGHER EDU R L CHUTIA (R-9) SC, U G C
	<b>WITH</b> <a href="#">I.A.(Civil)/1104/2023</a> in WA/138/2023	SUNITA KHARIKAP <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. D DAS SR. ADV MR. R B PHOOKAN R SARMAH A J KASHYAP MR K J HAZARIKA	SC, HIGHER EDU SC, U G C
12	<b>WITH</b> <a href="#">WA/154/2021</a>	SIKKIM-MANIPAL UNIVERSITY (SMU) <b>Versus</b> UNION OF INDIA AND ORS	MR. M DAS MR HEMLALL MANGAR MR TASHI R BARFUNGPA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
	<b>WITH</b> <a href="#">I.A.(Civil)/1110/2021</a> in WA/154/2021	SIKKIM-MANIPAL UNIVERSITY (SMU) <b>Versus</b> UNION OF INDIA AND ORS	MR HEMLALL MANGAR MR TASHI R BARFUNGPA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
13	<b>WITH</b> <a href="#">WA/136/2023</a>	BIND KR. CHOUHAN <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. D DAS SR. ADV MR. R B PHOOKAN R SARMAH A J KASHYAP MR K J HAZARIKA	SC, HIGHER EDU R L CHUTIA (R-8) SC, U G C



	<b>WITH</b> <a href="#">I.A.(Civil)/1102/2023</a> in WA/136/2023	BIND KR. CHOUHAN <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. D DAS SR. ADV MR. R B PHOOKAN R SARMAH A J KASHYAP MR K J HAZARIKA	SC, HIGHER EDU SC, U G C
14	<a href="#">WA/402/2023</a> IN WA/110/2022 (D/O)	DR. MD. SARWAR JAHAN <b>Versus</b> THE STATE OF ASSAM AND AND 6 ORS.	MR A R BHUYAN MR S ABDULLAH	SC, HIGHER EDU MR. S K MEDHI (r-7) MR. A H M R CHOUDHURY (R-5) MR. S R BARBHUIYA (R-5) MRS. M BARMAN (R-7) MR K K MEDHI (r-7)
15	<b>WITH</b> <a href="#">WA/407/2023</a>	DR. MITHUN PAUL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K MEDHI MRS. M BARMAN P. SWARGIARY MR K K MEDHI	SC, HIGHER EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/3215/2023</a> in WA/407/2023	DR. MITHUN PAUL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K MEDHI MRS. M BARMAN P. SWARGIARY MR K K MEDHI	SC, HIGHER EDU
16	<a href="#">WA/323/2024</a>	DIPJYOTI ADHIKARI <b>Versus</b> ZAMALUDDIN AHMED AND 4 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR J LOTH	SC, EXCISE DEPTT.
	<b>WITH</b> <a href="#">I.A.(Civil)/2874/2024</a> in WA/323/2024	DIPJYOTI ADHIKARI <b>Versus</b> ZAMALUDDIN AHMED AND 4 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR J LOTH	
17	<a href="#">I.A.(Civil)/871/2024</a> in WA/11384/2023	THE STATE OF ASSAM AND ORS <b>Versus</b> SAILENDRA NATH SARMA,	MR. N J KHATANIAR SC, EDU	MR. U K GOSWAMI (R-1) MS. A TALUKDAR (R2)
	<b>WITH</b> <a href="#">WA/11384/2023</a> (Filing Number)	SECRETARY OT THE GOV ASSAM EDUCATION <b>Versus</b> SAILENDRA NATH SARMA AND ORS. B	MR. N J KHATANIAR	
		<b>HEARING</b>		
18	<a href="#">WA/145/2021</a>	YATOP JERANG AND 6 ORS. <b>Versus</b> ASHOK GIRI MAHATO 98 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	GA, AP
19	<a href="#">WA/229/2021</a>	THE STATE OF ASSAM <b>Versus</b> PHAGULAL PRASAD	MR. R MAZUMDAR MR. R MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY (CAVETOR) MR. A BHATTACHARYA MS. M DEORI MR S KHAN
	<b>WITH</b> <a href="#">I.A.(Civil)/1509/2021</a> in WA/229/2021	THE STATE OF ASSAM <b>Versus</b> PHAGULAL PRASAD	MR. R MAZUMDAR MR. D MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY MS. M DEORI MR S KHAN
20	<a href="#">WA/112/2023</a>	THE STATE OF ASSAM AND 4 ORS. <b>Versus</b> PRADIP BARMAN E	GA, ASSAM	MS. D GHOSH MS N DEKA MR I CHAKMA MR. S. K. CHAKMA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 19/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 3

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 03:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./340/2025</a> FIXED	MABRUR AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MS A BORAH MR. A K DAS	PP, ASSAM
2	<a href="#">Bail Appln./426/2025</a>	PARESH BORO <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MR. N MAHAJAN	PP, ASSAM
3	<a href="#">Bail Appln./428/2025</a>	RAJIB RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D MAZUMDAR C V INTONG	PP, ASSAM
4	<a href="#">Bail Appln./429/2025</a>	DEVAJIT BHUYAN @ DEBOJIT BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM	PP, ASSAM
5	<a href="#">Bail Appln./430/2025</a>	BISHAL PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA MR. P DAS MR. M S HUSSAIN	PP, ASSAM
6	<a href="#">Bail Appln./431/2025</a>	ROBINSON BAGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
7	<a href="#">Bail Appln./434/2025</a>	SRI PRAMOD KUMAR <b>Versus</b> UNION OF INDIA	MR. N N B CHOUDHURY MS. K DEY	SC, NCB
8	<a href="#">Bail Appln./435/2025</a>	INJAMUL HAQUE @ BABU <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
9	<a href="#">Bail Appln./437/2025</a>	RAJAK ALI @ REZZAK ALI @ REZAK ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
10	<a href="#">Bail Appln./438/2025</a>	NABAJIT BARMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD IMRAN	PP, ASSAM

**MOTION**

11	<a href="#">AB/362/2025</a>	AMJAD ALI SK <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
12	<a href="#">AB/366/2025</a>	KRISHNA MOHAN NATH AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A BURAGOHAJN MR. M KHAN MS J AKTAR	PP, ASSAM
13	<a href="#">AB/376/2025</a>	CHAND MIAH <b>Versus</b> THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
14	<a href="#">Bail Appln./2886/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABHISEKH CHANDA @ ABHISHEK CHANDA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
15	<a href="#">Bail Appln./3024/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAHMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M RANA MR M.HOQUE	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
16	<a href="#">Bail Appln./3416/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RAFIQUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
17	<a href="#">Bail Appln./3504/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOFIJUR HOQUE @ MOFIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	MS. R CHOUDHURY (Amicus Curiae, R-2) PP, ASSAM
18	<a href="#">Bail Appln./3597/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	BIKI DAS <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
19	<a href="#">Bail Appln./3649/2024</a> WITH OFFICE NOTE, FIXED	RAJESH KUMAR DEWRY <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
20	<a href="#">Bail Appln./3844/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	GURVINDER SINGH <b>Versus</b> THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM SC, NCB
21	<a href="#">Bail Appln./3938/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	AJIT ORANG <b>Versus</b> THE STATE OF ASSAM	MR. R HAZARIKA MR. C CHAKRAVARTY MR. I K BURAGOHAJN	PP, ASSAM
22	<a href="#">Bail Appln./222/2025</a> FIXED	SRI NAYAN JYOTI DEKA <b>Versus</b> THE STATE OF ASSAM	MR. P P BORTHAKUR MR. T KALITA MS IVY HUSSAIN	PP, ASSAM
23	<a href="#">Bail Appln./242/2025</a> WITH OFFICE NOTE, FIXED	NASIR UDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
24	<a href="#">Bail Appln./285/2025</a> FIXED	JAMAL BADSHA <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS	PP, ASSAM
<b>BAIL HEARING</b>				
25	<a href="#">AB/547/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RAKIBUL MIYA @ RAKIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA PP, ASSAM
26	<a href="#">AB/1688/2024</a> AB 1919/2024(D/O), FIXED	SHEIKH ABDUR REZZAQUE AHMED AND ORS <b>Versus</b> TTHE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R Deka MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
27	<a href="#">AB/3258/2024</a> WITH OFFICE NOTE, FIXED	SRI PARTHA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY	MS M DAS (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
28	<a href="#">AB/3335/2024</a> FIXED	ASHADUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	M. HOSSAIN MR. ABU LAISE	PP, ASSAM
29	<b>WITH</b> <a href="#">AB/3332/2024</a>	FARIDA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	M. HOSSAIN MR. ABU LAISE	PP, ASSAM

30	<a href="#">AB/3379/2024</a> B/O	ANAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR A DEKA	PP, ASSAM
31	<a href="#">AB/3384/2024</a> FIXED	MANIK MAZUMDAR <b>Versus</b> THE STATE OF ASSAM	MR. L N DIHINGIA MR A BARUAH	SC, FOREST
32	<a href="#">AB/3412/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	PRASANTA SARKAR @ BASANTA SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A TALUKDAR MR. DITUL DAS D R TALUKDAR MS TINLUNG MR. B R DAS	MR. S C BISWAS (R-2) MS A DAS(R-2) MS. U NANDA(R-2) MS A BORAH(R-2) MS. J GHOSH(R-2) PP, ASSAM
33	<a href="#">AB/61/2025</a> FIXED	ROBINS K THOMAS <b>Versus</b> THE STATE OF ASSAM	MR. B K JAIN	PP, ASSAM
34	<a href="#">AB/154/2025</a> FIXED	SHIDUL ALI @ SAHIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM	PP, ASSAM
35	<a href="#">AB/174/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	ATABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A SHEIKH	PP, ASSAM
36	<a href="#">AB/185/2025</a> FIXED	NANDA DEBNATH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
37	<a href="#">AB/234/2025</a> FIXED	SRI AMRIT DAS @ PATIL <b>Versus</b> THE STATE OF ASSAM	MR. L N DIHINGIA MR. A K SAHU MR A BARUAH	PP, ASSAM
38	<a href="#">AB/247/2025</a> FIXED	SMTI SHEETAL BAID <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MR. B KALITA MS A DAS MS. L WANGSA	PP, ASSAM
39	<a href="#">AB/265/2025</a> FIXED	HELAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

[CIVIL BENCH-II]

**THIS BENCH WILL RISE AT 03:45 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/4335/2024</a>	JITENDRA KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MS. J TAMULI	SC, SEC. EDU. SC, FINANCE DEPTT.
2	<a href="#">WP(C)/4609/2024</a>	BIPUL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D K DAS MS P K DARJEE	SC, ELEM. EDU SC, ELEM. EDU SC, BTC
3	<a href="#">WP(C)/6067/2024</a>	DILIP BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, SCERT, ASSAM
4	<a href="#">WP(C)/6559/2024</a>	SOJENDRA DIPHUSA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR N SARMA	GA, ASSAM SC, SEC. EDU. SC, K A A C SC, FINANCE
5	<a href="#">Cont.Cas(C)/79/2025</a>	KARUNAMAY BHATTACHARYYA <b>Versus</b> NARAYAN KONWAR, IAS AND ANR	MR. L GOGOI	
6	<a href="#">Cont.Cas(C)/82/2025</a>	MAHESH CHANDRA KALITA <b>Versus</b> SURANJANA SENAPATI	MR. S SAHU J DAS	
7	<a href="#">Cont.Cas(C)/83/2025</a>	BADRUL ISLAM AND 2 ORS. <b>Versus</b> SURANJANA SENAPATI	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	
8	<a href="#">Cont.Cas(C)/84/2025</a>	NAZRUL ISLAM AND 3 ORS. <b>Versus</b> SMTI SURANJANA SENAPATI	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	
9	<a href="#">Cont.Cas(C)/85/2025</a>	BIRESH CHANDRA DAS <b>Versus</b> SMTI SURANJANA SENAPATI	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	
10	<a href="#">Cont.Cas(C)/86/2025</a>	SMTI. DEVA GOGOI <b>Versus</b> NARAYAN KONWAR	MR. M KALITA MR. N M DAS MR. J HATIMURIA	

11	<a href="#">WP(C)/754/2025</a> FIXED	ZINNATUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MR. S HAQUE MD IMRAN	SC, ELEM. EDU PP, ASSAM
12	<a href="#">WP(C)/833/2025</a>	SMTI KOHENOOR BARBHUIYA, <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. D BARUAH MR. P K BORDOLOI MS. P HANDIQUE	SC, HIGHER EDU
13	<a href="#">WP(C)/838/2025</a>	DHANESWAR BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MRIDUNIL M KASHYAP	SC, HIGHER EDU SC, AG
14	<a href="#">WP(C)/840/2025</a>	GHANA KANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	SC, ELEM. EDU SC, AG SC, FINANCE
15	<a href="#">WP(C)/842/2025</a>	MRIDUL KUMAR LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MS. B HAZARIKA MR D MAHANTA	SC, SEC. EDU.
16	<a href="#">WP(C)/854/2025</a>	MONI ROY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, ELEM. EDU
17	<a href="#">WP(C)/863/2025</a>	HABIBAR RAHMAN AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
18	<a href="#">WP(C)/871/2025</a>	SMTI SOBIYA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	Ms. R. R. BORAH MR. A A R KARIM MD S A MONDAL	SC, ELEM. EDU
19	<a href="#">WP(C)/874/2025</a>	MD. ABUL HASEN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A SAYED MR. S K TALUKDAR K A SODIAL T R OVUNG	SC, ELEM. EDU
20	<a href="#">WP(C)/884/2025</a>	MD. IMDADUL ISLAM AND 27 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M R KHANDAKAR MR. A ROHMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
21	<a href="#">WP(C)/900/2025</a>	NUR ISLAM SK AND 185 OTHERS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR	SC, ELEM. EDU SC, FINANCE
<b>ADMISSION</b>				
22	<a href="#">WP(C)/4584/2020</a>	PASCHIMPAR MADAN MOHAN VLP SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR M H AHMED MR GIAS MR M Z SHAH	SC, ELEM. EDU GA, ASSAM MR. B GOGOI, SC, SSA SC, SSA
23	<a href="#">WP(C)/1163/2021</a>	NILENDU ROY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. S ROY MS. I DAS	SC, ELEM. EDU GA, ASSAM MR. R A CHOUDHURY (R-7 & 8) MR. R A MAZUMDER (R-7 & 8)
24	<a href="#">WP(C)/2425/2021</a> FIXED	RUNU MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MR. C M MAHANTA	GA, ASSAM SC, AG MR. L C DEY SC, SEC. EDU. SC, FINANCE DEPTT.
25	<a href="#">WP(C)/7141/2023</a> FIXED	RAM KRISHNA CH. NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR J ABEDIN MR. K I MAZUMDER MR. K I MAZUMDER	SC, ELEM. EDU GA, ASSAM MR. I H LASKAR (r-6) MR. P K DEKA (r-6) MR. P DAIMARY (r-6) MR. R. KARIM (r-6)



26	<a href="#">WP(C)/4636/2024</a> FIXED	MANGAL RAVA AND 18 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S I HUSSAIN MR. N H BARBHUIYA MS N J BEGUM MS. N.A. LASKAR MS. S. DEY	SC, ELEM. EDU SC, BTC
27	<a href="#">WP(C)/6175/2024</a> FIXED	MONOWER ALI SK. AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM S BEGUM T TALUKDAR	SC, ELEM. EDU
<b>ORDERS</b>				
28	<a href="#">Cont.Cas(C)/556/2020</a>	PUNYA RAM BAISHYA <b>Versus</b> PREETOM SAIKIA AND ORS.	MR. M BHAGABATI MS G BORA MS. K AKHTAR	MR. R MAZUMDAR MS. N PHUKAN
29	<a href="#">Review.Pet./90/2024</a> B/O, IN WP(C)/462/2020 (D/O)	THE DIRECTOR OF SECONDARY EDUCATION ASSAM <b>Versus</b> MARJAN BEGUM	MR B KAUSHIK MS K DAS	MR. I H LASKAR (R-1) MR. P K DEKA (R-1) MD. S ALOM (R-1) MR. M S ALAM (R-1) MR. R. KARIM (R-1)
30	<a href="#">Cont.Cas(C)/353/2024</a> FIXED	MISS MALATI BEPARI <b>Versus</b> NARAYN KONWAR, IAS AND ANR	MR I HAQUE	MR. D SAIKIA (R-2) MR. N J KHATANIAR(R-2) MR B KAUSHIK(R-2)
31	<a href="#">Review.Pet./10/2025</a> FIXED, IN WP(C)/1169/2022 (D/O), CAVT. 887/2024	THE ASSAM FINANCIAL CORPORATION VITTIYA BHAVAN <b>Versus</b> JIYAU PASA	MR. S BORA	MD S HOQUE FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 19/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 6**

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/4836/2019</a> FIXED, WITH LCR	ALEHA BEGUM <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. B C DAS MS M D MEDHI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	<a href="#">WP(C)/1434/2024</a> WITH LCR	MD. AMIR HAMZA @ AMIR HANDA SEIKH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D SARMA MR. A JAHID MR A IKBAL	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
3	<a href="#">WP(C)/398/2025</a> FIXED	PANCHANA BEGUM @ PANCHANA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	<a href="#">WP(C)/429/2025</a> B/O	MAZEDA BEGUM @ MAZIDA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M AHMED A. K. KANU S W HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	<a href="#">WP(C)/666/2025</a> FIXED	PHUL KHATUN @ FUL KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6	<a href="#">WP(C)/831/2025</a>	BIMALA KHATUN <b>Versus</b> THE UNION OF INDIA 6 ORS.	MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7	<a href="#">WP(C)/834/2025</a>	HYJUL ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	<a href="#">WP(C)/851/2025</a>	SHAHAJAHAN ALI <b>Versus</b> THE UNION OF INDIA AND ORS	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
9	<a href="#">WP(C)/867/2025</a> B/O	SAMIR ALI @ SAMIR MIA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

WITH  
[I.A.\(Civil\)/455/2025](#)  
in WP(C)/867/2025

SAMIR ALI @ SAMIR MIA  
**Versus**  
UNION OF INDIA AND 5 ORS

MR. J ABBAS  
MS. B LASKAR  
I HOQUE  
MS. H G DAS

GA, ASSAM  
SC, NRC  
DY.S.G.I.  
SC, F.T  
SC, ECI

10 [WP\(C\)/870/2025](#)

HAJERA BIBI @ HAZERA KHATUN @  
HAZIRA KHATUN  
**Versus**  
THE UNION OF INDIA AND 6 ORS.

MD. A HUSSAIN  
MR. K ALOM

GA, ASSAM  
SC, NRC  
DY.S.G.I.  
MR. T ISLAM  
SC, ECI  
SC, F.T

11 [WP\(C\)/873/2025](#)

RAHELA KHATUN ALIAS RAHIMON NESSA  
**Versus**  
THE UNION OF INDIA

MS N DEKA  
MR I CHAKMA  
MR. S. K. CHAKMA  
MR A.K. HAJONG

GA, ASSAM  
SC, NRC  
DY.S.G.I.  
SC, ECI  
SC, F.T

12 [WP\(C\)/875/2025](#)

FIROZA KHATUN  
**Versus**  
THE UNION OF INDIA AND 5 ORS

MR. A R SIKDAR  
MR. S I TALUKDAR  
MS M SARMA  
MR. O FARUK

GA, ASSAM  
SC, NRC  
DY.S.G.I.  
SC, ECI  
SC, F.T

13 [WP\(C\)/878/2025](#)

THANDU MIYA  
**Versus**  
THE UNION OF INDIA

MR. R ALI  
MR H A AHMED

GA, ASSAM  
SC, NRC  
DY.S.G.I.  
SC, F.T  
SC, ECI

14 [WP\(C\)/892/2025](#)

SURIYA BEGUM  
**Versus**  
THE UNION OF INDIA AND 8 ORS

GA, ASSAM  
MS N DEKA  
MR I CHAKMA  
MR A.K. HAJONG

GA, ASSAM  
SC, NRC  
DY.S.G.I.  
SC, ECI  
SC, F.T

15 [WP\(C\)/894/2025](#)

MAHIRAN NESSA  
**Versus**  
THE UNION OF INDIA AND 5 ORS.

MR. A R SIKDAR  
MR. S I TALUKDAR  
MS M SARMA

GA, ASSAM  
SC, NRC  
DY.S.G.I.  
SC, ECI  
SC, F.T

16 [WP\(C\)/904/2025](#)  
B/O

SONA BHANU @ SONA KHATUN  
**Versus**  
THE UNION OF INDIA AND 9 ORS

MR. M U MONDAL  
MD. I H KHAN  
MR K ISLAM  
MR A ALIM SK  
MR. A W MONDAL

GA, ASSAM  
SC, NRC  
DY.S.G.I.  
SC, F.T  
SC, ELECTION  
COMMISSION.

#### ADMISSION

17 [WP\(C\)/3730/2018](#)  
WITH LCR

MOMTAZ BEGUM  
**Versus**  
THE UNION OF INDIA AND 5 ORS.

MR A A DEWAN  
MR. J N ISLAM  
MRS. P PHUKAN

SC, NRC  
ASSTT.S.G.I.  
SC, F.T  
SC, ELECTION  
COMMISSION.

18 [WP\(C\)/3836/2018](#)  
WITH LCR

MAMTAZ BEGUM  
**Versus**  
THE UNION OF INDIA AND 5 ORS.

MR. A R SIKDAR  
MR N AHMED  
MR A ALI

GA, ASSAM  
SC, NRC  
ASSTT.S.G.I.

19 [WP\(C\)/3845/2018](#)  
WITH LCR

MADAN BISWAS  
**Versus**  
THE UNION OF INDIA AND 7 ORS.

MR. J AHMED  
MR. P RAHMAN  
MS. H BEGUM  
MR S Z AHMED  
MS. M AHMED

SC, NRC  
MR. D BARUAH  
MS. A VERMA  
MR J PAYENG  
ASSTT.S.G.I.  
SC, ECI  
SC, F.T

20 [WP\(C\)/3856/2018](#)  
WITH LCR

PARESH MALLIK  
**Versus**  
THE UNION OF INDIA AND 6 ORS.

MR G P BHOWMIK  
MR. S C BISWAS  
MR. B CHOWDHURY  
MR. S SARKAR  
MR. S P KAKOTI BORA

SC, ELEM. EDU  
SC, NRC  
ASSTT.S.G.I.  
SC, F.T

21 [WP\(C\)/3861/2018](#)  
WITH LCR

AMIRUL HAQUE @ AMIRUL BHUYAN  
**Versus**  
THE UNION OF INDIA AND 5 ORS.

MR. A ROSHID  
MS. M R DEVI

SC, NRC  
ASSTT.S.G.I.  
SC, F.T  
SC, ELECTION  
COMMISSION.

22	<a href="#">WP(C)/3865/2018</a> WITH LCR	SAMSER ALI @ SAMRES ALI <b>Versus</b> THE UNION OF INDIA AND 11 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
23	<a href="#">WP(C)/3938/2018</a> WITH LCR	JAYRUN NESSA <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. R PHUKAN MR. S BHATTACHARJEE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
24	<a href="#">WP(C)/5508/2018</a> WITH LCR	JELEMON NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR. M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	<a href="#">WP(C)/8486/2018</a> WITH LCR	ACHMAT ALI @ ASAM ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS R GOGOI MS. C KALITA MR S ISLAM MR S ISLAM MR P K DAS MS. R AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
26	<a href="#">WP(C)/8506/2018</a> WITH LCR	DALIMON NESSA <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR H R A CHOUDHURY MR. A F N U MOLLAH MD H R AHMED	SC, NRC (R8) SC, ELECTION COMMISSION. (R2) SC, F.T (R3TO7)
27	<a href="#">WP(C)/5555/2019</a> B/O, WITH LCR	SAHERA KHATUN AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	<a href="#">WP(C)/50/2023</a> WITH LCR	MD MAJIBAR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
29	<a href="#">WP(C)/161/2023</a> WITH LCR	MD HARJAT ALI @ HAZRAT ALI @ MD HAJARAT ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S T ADNAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
30	<a href="#">WP(C)/403/2023</a> WITH LCR	ISLAM UDDIN MIRDHA @ ISLAM UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
31	<a href="#">WP(C)/2869/2023</a> WITH LCR	SIRAJUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
32	<a href="#">WP(C)/3220/2023</a>	REJIYA SULTANA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR R S CHAUHAN MRS R RAJAK	GA, ASSAM
33	<a href="#">WP(C)/3393/2023</a> WITH LCR	MD. SAHEB ALI @ SAHEB ALI MONDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
34	<a href="#">WP(C)/3453/2023</a> WITH LCR	MUSSTT JAHANARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MRS H AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

35	<a href="#">WP(C)/3911/2023</a> WITH LCR	RAHELA BIBI @ RAHELA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MR. M AHMED MD I H LASKAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
36	<a href="#">WP(C)/4276/2023</a> WITH LCR	SUFIA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
37	<a href="#">WP(C)/4393/2023</a> WITH LCR	JOSIMA KHATUN @ NASIM BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M KHAN MR. RASHIDUL ISLAM MR A K DAS MS J AKTAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
38	<a href="#">WP(C)/4729/2023</a> WITH LCR	ABDUL JALIL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
39	<a href="#">WP(C)/5912/2024</a> FIXED, WITH LCR	JAYNAL ABDIN @ JOYNAL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH LEGAL AID COUNSEL	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
40	<a href="#">WP(C)/6623/2024</a> B/O	SABIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
41	<a href="#">WP(C)/6684/2024</a> B/O, WITH LCR	AMINA KHATUN @ AMENA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
42	<a href="#">WP(C)/6848/2024</a> FIXED, WITH LCR	MD. AMAR ALI @ AMAN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS K TAYE	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

#### **ORDERS**

43	<a href="#">Review.Pet./15/2021</a> IN WP(C)/7081/2016 (D/O)	MD. SAHIDUL ISLAM @ SAHIDUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. N HASAN MR. A RAHMAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
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#### **HEARING**

44	<a href="#">WP(C)/535/2019</a> FIXED, WITH LCR	KALPANA SAHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. M DEV MR R CHAKRAVORTY MRS. A BASUMATARY MS. P DEB MS. N DEB	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
45	<a href="#">WP(C)/2864/2019</a> B/O, WITH LCR	SAFIQUL ISLAM @ SAFIQUL ISLAM AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A M MAZUMDAR MR. A R SIKDAR MD R ISLAM MD A ALI MR D N SARMA	SC, NRC MR J PAYENG ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 19/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**2:00 PM to 4:30 PM**

**[ For Wednesday,19th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 8**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL RISE AT 2:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">CRL.A(J)/169/2024</a>	GINVANLIAN CHOREI <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
2	<a href="#">CRL.A(J)/171/2024</a>	MAJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
3	<a href="#">CRL.A(J)/182/2024</a>	MONOJ RABHA <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
4	<a href="#">CRL.A(J)/12/2025</a>	SAHAB UDDIN <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
5	<a href="#">CRL.A(J)/15/2025</a>	SRI MUKUL SAIKIA @ MINI <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA LEGAL AID COUNSEL	PP, ASSAM
6	<a href="#">Crl.A./52/2025</a>	DIBYAKANTI PAUL @ TUTON <b>Versus</b> THE STATE OF ASSAM AND ANR G	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
7	<a href="#">Crl.A./53/2025</a>	RABIRAM DAS <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA N GOGOI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/130/2025</a> <b>in</b> <a href="#">Crl.A./53/2025</a>	SRI RABIRAM DAS AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA N GOGOI	PP, ASSAM
<b>ORDERS</b>				
8	<a href="#">Mat.App./34/2024</a> WITH LCR . FIXED.	XXXXXXX <b>Versus</b> XXXXXXX	MS. S KANUNGOE	

	<b>WITH</b> <a href="#">I.A.(Civil)/2859/2024</a> in Mat.App./34/2024	XXXXXXX <b>Versus</b> XXXXXXX	MS. S KANUNGOE
9	<a href="#">CRL.A(j)/71/2024</a> WITH LCR 5 FILES.	BABLU GOALA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS N HASSAN (LEGAL AID PP, ASSAM COUNSEL)
	<b>WITH</b> <a href="#">I.A.(CrI.)/786/2024</a> in CRL.A(j)/71/2024	BABLU GOALA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS N HASSAN (LEGAL AID PP, ASSAM COUNSEL)
10	<a href="#">CrI.A./362/2024</a> WITH LCR 2 FILES. B/O.	RITU BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B KONWAR PP, ASSAM MS D DUTTA
	<b>WITH</b> <a href="#">I.A.(CrI.)/1040/2024</a> in CrI.A./362/2024	RITU BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B KONWAR PP, ASSAM MS D DUTTA
11	<a href="#">CrI.A./385/2024</a> WITH LCR 4 FILES.	AFTAB UDDIN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA PP, ASSAM MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA
	<b>WITH</b> <a href="#">I.A.(CrI.)/1115/2024</a> in CrI.A./385/2024	AFTAB UDDIN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA PP, ASSAM MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA
12	<a href="#">CrI.A./419/2024</a> WITH LCR 3 FILES.	ALI HOSEN @ ALI HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY PP, ASSAM MR. P K DAS MR S H SIKDAR MR. D BORA MR. N MAHAJAN
	<b>WITH</b> <a href="#">I.A.(CrI.)/1228/2024</a> in CrI.A./419/2024	ALI HOSEN @ ALI HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY PP, ASSAM MR. P K DAS MR S H SIKDAR MR. D BORA MR. N MAHAJAN
13	<a href="#">CrI.A./433/2024</a>	MOSLEM UDDIN @ MALOM AND 9 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA PP, ASSAM MR. M HUSSAIN MR. V A CHOWDHURY MR A.K. MOLLAH
	<b>WITH</b> <a href="#">I.A.(CrI.)/1255/2024</a> in CrI.A./433/2024	MOSLEM UDDIN @ MALOM AND 9 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA PP, ASSAM MR. M HUSSAIN MR. V A CHOWDHURY MR A.K. MOLLAH
14	<a href="#">I.A.(CrI.)/134/2025</a> in CRL.A(j)/791/2025	RUPESWAR GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. S KHATANIAR PP, ASSAM LEGAL AID COUNSEL
	<b>WITH</b> <a href="#">CRL.A(j)/791/2025</a> (Filing Number)	RUPESWAR GOGOI <b>Versus</b> THE STATE OF ASSAM	MRS SANGEETA KHATANIAR
	<b>WITH</b> <a href="#">I.A.(CrI.)/792/2025</a> (Filing Number)	RUPESWAR GOGOI <b>Versus</b> THE STATE OF ASSAM	MRS SANGEETA KHATANIAR
15	<a href="#">I.A.(Civil)/415/2025</a> in Mat.App./9/2025	XXXXXXX <b>Versus</b> XXXXXXX	
	<b>WITH</b> <a href="#">Mat.App./9/2025</a>	XXXXXX <b>Versus</b> XXXXXX	MR S DUTTA MS J BORAH

**HEARING**



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LEAVE NOTE OF ADVOCATES FOR 19/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,19th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 8**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
SPECIAL DIVISION BENCH OR AT 03:00 PM,  
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/4539/2018</a>	G/202854L HAV/GD PRITAM SINGH <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR H GUPTA (R1-3) ASSTT.S.G.I.
2	<a href="#">WP(C)/8345/2018</a>	KHOT MANOJ KASHINATH <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR H GUPTA (C.G.C., R1- R3) ASSTT.S.G.I.
3	<a href="#">WP(C)/9330/2019</a> FIXED	HIMEN GOGOI <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 9 ORS.	MR R SENSUA MR. K MOHAMMED MR. S BARTHAKUR	SC, APDCL
4	<a href="#">WP(C)/2961/2020</a>	JUGA NANDA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS S GOSWAMI	GA, ASSAM
5	<b>WITH</b> <a href="#">WP(C)/2900/2020</a>	DAMBARU CHETIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS S GOSWAMI	GA, ASSAM
6	<b>WITH</b> <a href="#">WP(C)/2923/2020</a>	DAMBARU CHETIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS S GOSWAMI	GA, ASSAM
7	<a href="#">WP(C)/4997/2020</a>	ABDUL MATIN BARBHUIYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS N NATH MR. M DUTTA	MR. A. CHALIHA, MR. B. GOGOI, SC, FINANCE AND TAXATION MR. C.S. HAZARIKA, GA, ASSAM SC, LABOUR AND UNEMPLOYMENT MR. C. SHARMA, SC, WATER RESOURCE
<b>ORDERS</b>				
8	<a href="#">Review.Pet./137/2024</a> IN WP(C) 5578/2020 (D/O)	DR RUHUL AMIN BEPARI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU MR. A BORUA (R-3)

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LEAVE NOTE OF ADVOCATES FOR 19/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
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12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
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18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,19th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 9**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/365/2025</a> PART-HEARD	ABDUL SAMAD AND 59 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N K KALITA MR. R D BHUYAN MR B BORA MS. U DEKA MS E B GOGOI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
2	<a href="#">WP(C)/3053/2024</a>	KAJOL GHOSH AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M R ADHIKARI MS M BORAH	GA, ASSAM SC, NHIDC SC, REVENUE
3	<a href="#">WP(C)/6126/2024</a> B/O	KUNDAL SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S BISWAS MR. H BURAGOHAIN MS D DEVI	GA, ASSAM
4	<a href="#">WP(C)/6313/2024</a> FIXED	RATNA DEB CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS S CHAKRABORTY MRS. S ROY	GA, ASSAM SC, REVENUE
5	<a href="#">WP(C)/6652/2024</a>	PABITRA DAS <b>Versus</b> THE GENERAL MANAGER INDIAN BANK AND 2 ORS	MS.TWINKLE SARMA MR S PARASHAR	SC, INDIAN BANK
6	<a href="#">WP(C)/6671/2024</a> FIXED	SRI RAJIB SHARMA <b>Versus</b> THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
7	<a href="#">WP(C)/276/2025</a> FIXED	ABDUL BAREK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA	SC, FINANCE AND TAXATION
8	<a href="#">WP(C)/454/2025</a> WITH OFFICE NOTE	GOLDSTONE CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	SC, GMC SC, GDD
9	<a href="#">WP(C)/558/2025</a>	RIPON UDDIN BARBHUIYA AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. R CHOUDHURY MD. MEMON AHMED	GA, ASSAM DY.S.G.I. SC, NHIDC
10	<a href="#">WP(C)/648/2025</a> FIXED	RAFIKUL HUSSAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR D KALITA MR. M HUSSAIN MS R KOUR	GA, ASSAM SC, PWD
11	<a href="#">WP(C)/673/2025</a> FIXED	NARENDRA KUMAR HAZARIKA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R S MISHRA MS. N PARASAR MR. R K MAHANTA	SC, GST DY.S.G.I.

12	<a href="#">WP(C)/837/2025</a>	ARIFA SULTANA PARVIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR N ZAMAN MR. H RAHMAN MR. KHAIRUL ISLAM	SC, FINANCE DEPTT. SC, SBI
13	<a href="#">WP(C)/841/2025</a>	FIROZ IFTHEKAR MAZUMDER AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 14 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, NHAI DY.S.G.I.
14	<a href="#">WP(C)/846/2025</a>	GOBINDA CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S ISLAM MR D DEKA MR N J KUMAR	GA, ASSAM
15	<a href="#">WP(C)/847/2025</a>	BIPUL SAIKIA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A A DEWAN	GA, ASSAM
16	<a href="#">WP(C)/848/2025</a>	SWADESH DEY AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MS S AHMED MR. A K HANNAN	GA, ASSAM
17	<a href="#">WP(C)/850/2025</a>	SRI SUNANDA BADYAKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R K TALUKDAR MS TINLUNG	GA, ASSAM SC, REVENUE
18	<a href="#">WP(C)/853/2025</a>	JOYMEN THAOSEN AND 82 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, N C HILLS SC, PWD
19	<a href="#">WP(C)/862/2025</a>	RAMEN BORTHAKUR <b>Versus</b> THE STAE OF ASSAM AND 7 ORS.	MR. D K BAGCHI	GA, ASSAM SC, REVENUE
20	<a href="#">WP(C)/864/2025</a> B/O	ABDUL HOQUE AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, REVENUE
21	<a href="#">WP(C)/865/2025</a>	MD. RAHIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MS. D J BORAH DOLI BORA	GA, ASSAM SC, REVENUE
22	<a href="#">WP(C)/866/2025</a>	KAMAL UDDIN AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED	SC, P AND R.D. GA, ASSAM SC, A S E C
23	<a href="#">WP(C)/868/2025</a>	GUTTU AND COMPANY PRIVATE LTD <b>Versus</b> THE STATE OF ASSAM AND FOUR ORS	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA	SC, PWD ROAD GA, ASSAM
24	<a href="#">WP(C)/876/2025</a>	JIRATAN NESSA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM SC, REVENUE
25	<a href="#">WP(C)/880/2025</a>	PADUMI BHUIYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
26	<a href="#">WP(C)/887/2025</a>	SRI SURAJIT DHAR <b>Versus</b> THE UNION OF INDIA AND FIVE ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	GA, ASSAM DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, PCB SC, GMC
27	<a href="#">WP(C)/890/2025</a>	SADHANA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MS M ZOMUANPUII MS S JAIN	GA, ASSAM
28	<a href="#">WP(C)/898/2025</a>	DEEPAK SINGHA <b>Versus</b> THE INSURANCE OMBUDSMAN ANDV ANR.	MR. J ABBAS MS. B LASKAR MR S T ADNAN I HOQUE MS. H G DAS	
29	<a href="#">WP(C)/901/2025</a>	MUSABBAR ALI KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A RAHMAN	SC, P AND R.D. GA, ASSAM

**ADMISSION**

30	<a href="#">WP(C)/830/2021</a> B/O	SAILEN BORUAH AND 37 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM MR B CHOUDHURY (R-5 TO 9) SC, PCB SC, REVENUE
31	<a href="#">WP(C)/7977/2022</a> FIXED	M/S KAKINI BAHUMUKHI SAMABAY SAMITI LTD <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. D N BORAH	SC, CO OP GA, ASSAM
32	<b>WITH</b> <a href="#">WP(C)/1638/2023</a>	HIMANGSHU DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B RAHMAN	SC, CO OP GA, ASSAM MR. P BORDOLOI (R-6) MR. D N BORAH (R-6) SC, REVENUE DEPTT. MS. G. HAZARIKA
	<b>WITH</b> <a href="#">I.A.(Civil)/2801/2023</a> in WP(C)/1638/2023	THE M/S- KAKINI BAHUMUKHI, SS LTD. <b>Versus</b> HIMANGSHU DAS AND 5 ORS.	SC, CO OP MR. P BORDOLOI	GA, ASSAM MR. B RAHMAN SC, REVENUE DEPTT
	<b>WITH</b> <a href="#">I.A.(Civil)/169/2024</a> in WP(C)/1638/2023	SHYAM DAS, <b>Versus</b> HIMANGSHU DAS AND 6 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM MR. P K ROYCHOUDHURY SC, REVENUE DEPTT. MS. G. HAZARIKA
33	<a href="#">WP(C)/4714/2023</a> FIXED	GOBINDA KARMAKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD
	<b>WITH</b> <a href="#">I.A.(Civil)/406/2024</a> in WP(C)/4714/2023	GOBINDA KARMAKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD
34	<a href="#">WP(C)/7435/2023</a> FIXED	MD ALTAB HUSSAIN @ MD ALTAB HUSSAIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. I HUSSAIN H M S ELAHI	MS. S BARUAH (R-2 TO R-4) MS. M DAS (R-5) MR. A BHATTACHARYYA (R-1) SC, REVENUE JR. GA, ASSAM SC, PWD
35	<a href="#">WP(C)/481/2024</a>	M/S MAHAVIR SAW AND VENEER MILL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM SC, REVENUE
36	<a href="#">WP(C)/1157/2024</a>	NIRANJAN DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	GA, ASSAM SC, FOREST SC, GMC
37	<a href="#">WP(C)/2524/2024</a>	INSTAKART SERVICES PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM	MR. S CHETIA MR. J P MORE	SC, TAXATION
38	<a href="#">WP(C)/2699/2024</a> FIXED	MRINAL KALITA <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. R C SAIKIA MS M M DAS MS. N DEY MS RIMPI DUTTA MR. P SARMAH	MR. R K BHUYAN(R-3) MR A ZAMAN(R-3) MR. M KASHYAP(R-3) MR. S A SINGH(R-3) SC, GMC
39	<a href="#">WP(C)/2710/2024</a>	SUKUR SING TERON AND 63 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A I KATHAR MR B RONGPHAR	GA, ASSAM DY.S.G.I. SC, NHIDC SC, K A A C
40	<a href="#">WP(C)/3096/2024</a> B/O	RAJA SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, REVENUE

41	<a href="#">WP(C)/3111/2024</a> FIXED	ASWINI BORAH <b>Versus</b> THE NATIONAL HIGHWAYS AUTHORITY OF INDIA AND 6 ORS	MR. R BORUAH	GA, ASSAM SC, NHAI SC, REVENUE SC, FINANCE
42	<a href="#">WP(C)/3477/2024</a>	ASHA DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	GA, ASSAM MR ARINDAM BARUAH (R- 5) SC, TRANSPORT DEPARTMENT, ASSAM SC, BTC
43	<a href="#">WP(C)/3556/2024</a> FIXED	FUEL SOURCES (INDIA) PVT LTD <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI	MRS. R DEVI DY.S.G.I.
44	<a href="#">WP(C)/3718/2024</a> FIXED	JAYPRAKASH BARMON AND 73 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, K A A C SC, REVENUE
45	<a href="#">WP(C)/5247/2024</a>	DIGANTA BURAGOHAIN <b>Versus</b> THE COMMISSIONER AND SECRETARY GOVT OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
46	<a href="#">WP(C)/5346/2024</a> FIXED AT 2 PM	ASROF KALAM AZAD LASKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
	<b>WITH</b> <a href="#">I.A.(Civil)/19/2025</a> <b>in</b> WP(C)/5346/2024	THE STATE OF ASSAM <b>Versus</b> ASROF KALAM AZAD LASKAR	MR. K KONWAR MS P THAPA	MR K P PATHAK SC, ECA
	<b>WITH</b> <a href="#">I.A.(Civil)/31/2025</a> <b>in</b> WP(C)/5346/2024	THE STATE ELECTION COMMISSION <b>Versus</b> ASROF KALAM AZAD LASKAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	
47	<a href="#">WP(C)/5613/2024</a>	ABDUL AHAD LASKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
	<b>WITH</b> <a href="#">I.A.(Civil)/30/2025</a> <b>in</b> WP(C)/5613/2024	THE STATE ELECTION COMMISSIONER <b>Versus</b> ABDUL AHAD LASKAR,	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
48	<a href="#">WP(C)/5631/2024</a>	NILIMA BEGUM LASKAR AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	<b>WITH</b> <a href="#">I.A.(Civil)/18/2025</a> <b>in</b> WP(C)/5631/2024	THE STATE OF ASSAM <b>Versus</b> NILIMA BEGUM LASKAR	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY
49	<a href="#">WP(C)/5664/2024</a>	DILWAR HUSSAIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/4090/2024</a> <b>in</b> WP(C)/5664/2024	THE STATE OF ASSAM <b>Versus</b> DILWAR HUSSAIN BARBHUIYA	GA, ASSAM GA, ASSAM	MR. H A LASKAR MS D DUTTA SC, ECA
50	<a href="#">WP(C)/5706/2024</a>	HABIBUR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, P AND R.D. GA, ASSAM SC, ASEC

	<b>WITH</b> <a href="#">I.A.(Civil)/4091/2024</a> in WP(C)/5706/2024	THE STATE OF ASSAM <b>Versus</b> HABIBUR RAHMAN	SC, P AND R.D. SC, ASEC	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA SC, ECA
	<b>WITH</b> <a href="#">I.A.(Civil)/4094/2024</a> in WP(C)/5706/2024	THE STATE ELECTION COMMISSION <b>Versus</b> HABIBUR RAHMAN AND TEN ORS	MR. RAKESH DUBEY	SC, P AND R.D. MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA
51	<b>WITH</b> <a href="#">WP(C)/5751/2024</a>	ABDUL MOTLEB AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI	SC, P AND R.D. GA, ASSAM SC, ASEC
	<b>WITH</b> <a href="#">I.A.(Civil)/17/2025</a> in WP(C)/5751/2024	THE STATE OF ASSAM <b>Versus</b> ABDUL MOTLEB	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY SC, ECA
	<b>WITH</b> <a href="#">I.A.(Civil)/22/2025</a> in WP(C)/5751/2024	THE STATE ELECTION COMMISSION, <b>Versus</b> ABDUL MOTLEB	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
52	<b>WITH</b> <a href="#">WP(C)/5771/2024</a>	DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. SC, ECI
	<b>WITH</b> <a href="#">I.A.(Civil)/14/2025</a> in WP(C)/5771/2024	THE STATE OF ASSAM AND ORS <b>Versus</b> DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL	MR. K KONWAR MS P THAPA	MR. A K TALUKDAR SC, ECA
	<b>WITH</b> <a href="#">I.A.(Civil)/23/2025</a> in WP(C)/5771/2024	THE STATE ELECTION COMMISSION <b>Versus</b> DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
53	<b>WITH</b> <a href="#">WP(C)/5810/2024</a>	ABDUL AZIZ MAZUMDER AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, P AND R.D. GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/21/2025</a> in WP(C)/5810/2024	THE STATE ELECTION COMMISSION, <b>Versus</b> ABDUL AZIZ MAZUMDER AND ORS	MR. RAKESH DUBEY	GA, ASSAM
54	<b>WITH</b> <a href="#">WP(C)/5984/2024</a>	MD. RAFIQU L ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR S ISLAM MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	<b>WITH</b> <a href="#">I.A.(Civil)/9/2025</a> in WP(C)/5984/2024	THE STATE OF ASSAM <b>Versus</b> MD RAFIQU L ISLAM	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY SC, ECA
	<b>WITH</b> <a href="#">I.A.(Civil)/25/2025</a> in WP(C)/5984/2024	THE STATE ELECTION COMMISSION, <b>Versus</b> MD RAFIQU L ISLAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/28/2025</a> in WP(C)/5984/2024	THE STATE ELECTION COMMISSION <b>Versus</b> NILIMA BEGUM LASKAR	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM



55	<b>WITH</b> <a href="#">WP(C)/6347/2024</a>	ALI AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAIN MR. N S LASKAR MD A A HUSSAIN M. ROBBANI	SC, P AND R.D. GA, ASSAM SC, S E C
	<b>WITH</b> <a href="#">I.A.(Civil)/15/2025</a> in WP(C)/6347/2024	THE ASSAM STATE ELECTION COMMISSION, <b>Versus</b> ALI AHMED LASKAR	MR B BURAGOHAIN MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	
	<b>WITH</b> <a href="#">I.A.(Civil)/16/2025</a> in WP(C)/6347/2024	THE STATE OF ASSAM <b>Versus</b> ALI AHMED LASKAR	MR. K KONWAR MS P THAPA	MR. N S LASKAR SC, ECA
56	<b>WITH</b> <a href="#">WP(C)/6413/2024</a>	SHAMS UDDIN BARLASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F A LASKAR MR. A S TAPADER MR. H A LASKAR	SC, P AND R.D. GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/4089/2024</a> in WP(C)/6413/2024	THE STATE OF ASSAM <b>Versus</b> SHAMS UDDIN BARLASKAR	GA, ASSAM	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR
57	<b>WITH</b> <a href="#">WP(C)/6768/2024</a>	ABDUR ROUF CHOUDHURY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN BARASHA BORAH BORDOLOI	SC, P AND R.D. SC, ELECTION COMMISSION.
	<b>WITH</b> <a href="#">I.A.(Civil)/26/2025</a> in WP(C)/6768/2024	THE STATE ELECTION COMMISSION <b>Versus</b> ABDUR ROUF CHOUDHURY	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
58	<b>WITH</b> <a href="#">WP(C)/6829/2024</a>	LAMAJUAR GOAN PANCHAYAT BAY AINEE DELIMITATION PROTIBADI MONCHO AND ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
59	<b>WITH</b> <a href="#">WP(C)/6899/2024</a>	IKBAL HUSSAIN KHAN AND ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, P AND R.D. GA, ASSAM SC, A S E C
	<b>WITH</b> <a href="#">I.A.(Civil)/29/2025</a> in WP(C)/6899/2024	THE STATE ELECTION COMMISSION <b>Versus</b> IKBAL HUSSAIN KHAN AND ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
60	<b>WITH</b> <a href="#">WP(C)/7029/2024</a>	ABDUL LATIF AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, P AND R.D. GA, ASSAM SC, A S E C
61	<b>WITH</b> <a href="#">WP(C)/2/2025</a>	HUSSAIN AHMED CHOUDHURY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
62	<b>WITH</b> <a href="#">WP(C)/34/2025</a>	MONJUR AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C

63	<b>WITH</b> <a href="#">WP(C)/40/2025</a>	MD. AYUB ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. SC, A S E C
64	<b>WITH</b> <a href="#">WP(C)/42/2025</a>	ABDUL JALIL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY	SC, P AND R.D. SC, A S E C
65	<b>WITH</b> <a href="#">WP(C)/43/2025</a>	SHEIKH HASINA KHATUN AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, P AND R.D. GA, ASSAM SC, ASEC
66	<b>WITH</b> <a href="#">WP(C)/48/2025</a>	NAGORIK ADHIKAR SURAKSHA MONCHO AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM	SC, P AND R.D. GA, ASSAM SC, A S E C
67	<b>WITH</b> <a href="#">WP(C)/52/2025</a>	SAIRA BEGUM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R C PAUL MR. A R DAS	SC, P AND R.D. GA, ASSAM SC, ASEC
68	<b>WITH</b> <a href="#">WP(C)/101/2025</a>	SURENDRA KUMAR SINHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
69	<b>WITH</b> <a href="#">WP(C)/102/2025</a>	RAJPASHA NAGORIK SURAKSHA MONCHO AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
70	<b>WITH</b> <a href="#">WP(C)/109/2025</a>	NAZRUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, ASEC
71	<b>WITH</b> <a href="#">WP(C)/376/2025</a>	ABDUR ROUF AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, P AND R.D. GA, ASSAM SC, ASEC
72	<a href="#">WP(C)/6290/2024</a> FIXED	KANCHAN DUTTA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	ALHAJJ I UDDIN MRS. R MOMTAZ MR ROBIUL HOQUE	GA, ASSAM DY.S.G.I. SC, INDIAN BANK
73	<a href="#">WP(C)/117/2025</a> FIXED	IFTIKAR AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM SC, ASEC
<b>ORDERS</b>				
74	<a href="#">WP(C)/3438/2022</a> FIXED	M/S T K ENGINEERING CONSORTIUM PVT LTD <b>Versus</b> NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORP LTD. AND 4 ORS	MR. D MOZUMDER MR. S K DEORI MR J LIKHA MS. SOMILA	MR. J KALITA (R-6) MR SOHAING(R-6) SC, NHIDC
75	<a href="#">Cont.Cas(C)/58/2024</a> FIXED	SIDDHESWAR DEKA @ SIDESWAR DEKA <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MR. A BHATTACHARYYA (R-1)

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LEAVE NOTE OF ADVOCATES FOR 19/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>				
1	<a href="#">Cont.Cas(C)/703/2024</a> FIXED	M/S MANARANJAN BRAHMA ENTERPRISE, <b>Versus</b> AKASH DEEP, IAS	MR S NEOGI MR. N J KHATANAR	MR P NAYAK
2	<a href="#">Cont.Cas(C)/80/2025</a>	JYOTI PRASAD KALITA <b>Versus</b> AYUSH GARG, IAS	MR. R SARMA MS. S DUTTA	
3	<a href="#">Cont.Cas(C)/87/2025</a>	M/S BASUMATARY ENTERPRISE AND ANR <b>Versus</b> AKASH DEEP	MR S BORTHAKUR MR P H KONWAR	
4	<a href="#">WP(C)/213/2025</a>	ABINASH BALMIKI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, BTC SC, FINANCE DEPTT.
5	<a href="#">WP(C)/239/2025</a>	MANOJ KR. MAZUMDAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, BTC SC, FINANCE DEPTT.
6	<a href="#">WP(C)/400/2025</a>	SMTI AMBUJA SINGH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK	GA, ASSAM
7	<a href="#">WP(C)/489/2025</a> FIXED	M/S SHIVAM PUSHPA JV <b>Versus</b> THE UNION OF INDIA AND SIX ORS	MR D SENAPATI MR H K SARMA	DY.S.G.I.
8	<a href="#">WP(C)/687/2025</a> FIXED	MANU KASHYAP <b>Versus</b> STATE BANK OF INDIA AND 5 ORS.	D DAS M R BHARALI PRERNA	MR. B K SEN(R-2) MR A HUSSAIN(R-2) F. SHAHIN (R-2) I KHATOON(R-2) P SINGH(R-2) SC, SBI
9	<a href="#">WP(C)/794/2025</a> FIXED	SAURAV KALITA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	DY.S.G.I.
10	<b>WITH</b> <a href="#">WP(C)/271/2025</a>	SAURAV KALITA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	MRS. A GAYAN DY.S.G.I.
11	<a href="#">WP(C)/856/2025</a> CAVT. NO.00982/025,	SANOFI INDIA LIMITED <b>Versus</b> THE STATE OF ASSAM	MR. S CHAKRABORTY MS. M DAS	GA, ASSAM MR F Z MAZUMDER FOR CAVEATOR

12	<a href="#">WP(C)/857/2025</a>	PRABIN KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G RAHUL MR. D M NATH	SC, IRRIGATION SC, FINANCE
13	<a href="#">WP(C)/858/2025</a>	SHYAMANANDA SARMAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G RAHUL MR. D M NATH	SC, IRRIGATION SC, FINANCE
14	<a href="#">WP(C)/859/2025</a>	SHYAMANANDA SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR G RAHUL MR. D M NATH	SC, FINANCE SC, WATER RESOURCE
15	<a href="#">WP(C)/860/2025</a>	CHAKRADHAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR G RAHUL MR. D M NATH	SC, FINANCE SC, WATER RESOURCE
16	<a href="#">WP(C)/861/2025</a>	NABA KUMAR BORDALAI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR G RAHUL MR. D M NATH	SC, FINANCE SC, WATER RESOURCE
17	<a href="#">WP(C)/869/2025</a> B/O	RADHE CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. P CHAKRABORTY MS. A DAS	GA, ASSAM SC, FISHERY
18	<a href="#">WP(C)/885/2025</a>	MS A K DAS AND SONS <b>Versus</b> THE UNION OF INDIA AND ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA	SC, NHAI DY.S.G.I.
19	<a href="#">WP(C)/893/2025</a>	HUSSAIN AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 OTHERS	MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, WATER RESOURCE SC, FINANCE
20	<a href="#">WP(C)/895/2025</a>	M/S MACROCOSM BUILDERS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS		GA, ASSAM
<b>- FOR ORDERS -</b>				
21	<a href="#">Cont.Cas(C)/184/2022</a> FIXED	GAJENDRA CHANDRA KALITA <b>Versus</b> SRI JISHNU BARUA AND 3 ORS.	MR. M K CHOUDHURY MS MITALI SHARMA MR P BHARDWAJ	
	<b>WITH</b> <a href="#">WP(C)/5071/2021</a>	GAJENDRA CHANDRA KALITA <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APDCL
23	<a href="#">Cont.Cas(C)/50/2023</a> FIXED	PARVEZ SHAHNAWAZ AHMED <b>Versus</b> GIAS UDDIN AHMED	MR M HASSAN MR. M SARMA MR M BARMAN	MR M J QUADIR
	<b>WITH</b> <a href="#">WP(C)/270/2023</a>	PARVEZ SHAHNAWAZ AHMED <b>Versus</b> ASSAM POWER DISTRIBUTION CORPORATION LTD. AND ORS	MR M HASSAN MR. M SARMA MR M BARMAN	SC, APDCL MR M J QUADIR (R 3) MS A JHA (R 3) MS S AHMED (R 3)
	<b>WITH</b> <a href="#">I.A.(Civil)/419/2023</a> <b>in</b> WP(C)/270/2023	PARVEZ SHAHNAWAZ AHMED <b>Versus</b> ASSAM POWER DISTRIBUTION CORPORATION LTD. AND 2 ORS.	MR M HASSAN MR. M SARMA MR M BARMAN	SC, APDCL
	<b>WITH</b> <a href="#">I.A.(Civil)/501/2023</a> <b>in</b> WP(C)/270/2023	GIAS UDDIN AHMED <b>Versus</b> PARVEZ SHAHNAWAZ AHMED AND 2 ORS.	MR M J QUADIR MS A JHA MS S AHMED	SC, APDCL MR M HASSAN(R-1) MR M BARMAN(R-1) MR. M SHARMA(R-1)
25	<a href="#">Cont.Cas(C)/52/2024</a> FIXED	M/S RT HARDWARE AND SUPPLIERS AND ANR <b>Versus</b> JAY SHIVANI and ANR.	MR M J QUADIR MR M J QUADIR MS S AHMED MS S AHMED MR. A K HANNAN MR. A K HANNAN	MR. K KONWAR MR S DUTTA MR U.SARMAH
26	<a href="#">Cont.Cas(C)/323/2024</a> FIXED	MRINAL DAS <b>Versus</b> JAY SHIVANI AND 2 ORS.	MR. S K SINGHA MR. M K NEOG	MR S DUTTA (R-1,2 & 3)
27	<a href="#">Cont.Cas(C)/579/2024</a>	MUSLIM ALI <b>Versus</b> CHANDAN SARMA AND 3 ORS.	MR P SARMAH	

28	<a href="#">Cont.Cas(C)/651/2024</a>	EASTERN ENVO PROJECT <b>Versus</b> MONALISA GOSWAMI AND ANR	MR. S S S RAHMAN MS S Z HAYAT MS B H SHIRIN	MR. B GOGOI (R2) MR. D UPAMANYA (R2) MR M BHUYAN (R2)
29	<a href="#">Cont.Cas(C)/701/2024</a> FIXED	CHABILAL SARMAH <b>Versus</b> P ASHOK BABU, IAS AND 4 ORS.	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA S J KALITA	MR. B GOGOI MR. T K MISRA(R-3) MR. P K MUNIR(R-3) DIPTI CHAKRAVARTY (R-3) MR. A. GAYAN(R-3)
30	<a href="#">I.A.(Civil)/3862/2024</a> in Arb.P./6/2024	M/S KANCHITA SERVICE STATION AND ANR <b>Versus</b> DANIEL KRO	Mridusmita Das	MR. R GOSWAMI
	<b>WITH</b> <a href="#">Arb.P./6/2024</a>	DANIEL KRO <b>Versus</b> M/S KANCHITA SERVICE STATION AND 6 ORS.	MR. M SARMA B J BAROOAH MR. R GOSWAMI MR JITRA DEKA	MR R DAS (r-5,6,7) MR. B D DEKA MR. P MAHANTA MR. M DAS N CHAUDHURY MS C DAS MS. M BORGHAIN
31	<a href="#">WP(C)/6814/2024</a>	NITUSING BORGAYARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR G BAISHYA MR I AHMED K BANIK	SC, BTC
32	<a href="#">WP(C)/5736/2024</a>	NITUSING BORGAYARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR G BAISHYA MR I AHMED K BANIK	J U AHMED (R-5) MR S A REEYAZ(R-5) SC, BTC
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
33	<a href="#">WP(C)/1891/2019</a> FIXED	BALINDRA KUMAR DAS <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR J ISLAM MR. M R ISLAM	GA, ASSAM SC, APDCL
34	<a href="#">WP(C)/3952/2022</a> FIXED	MOTI LAL SIPANI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	MR K P PATHAK, SC, APDCL (R-2,4) MR. T J MAHANTA MS. P BHATTACHARYA SC, APDCL MR. A BORUA (r-5) MR B DEORI, GA, ASSAM (R-1) MR A DAS, SC, PGCIL (R-3) SC, AEGCL
35	<a href="#">WP(C)/8149/2022</a>	CYRIX HEALTH CARE PRIVATE LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR. D GOSWAMI	SC, NHM
36	<b>WITH</b> <a href="#">WP(C)/8220/2022</a>	CYRIX HEALTH CARE PRIVATE LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR. D GOSWAMI	SC, NHM SC, HEALTH AND F W
37	<a href="#">Arb.P./38/2024</a>	SM INTERIOR PRIVATE LIMITED <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED	MR H GUPTA DY.S.G.I.
38	<a href="#">WP(C)/1185/2024</a> FIXED	MOLOY BHATTACHARJEE AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S NATH MR. H AHMED	SC, WATER RESOURCE
39	<a href="#">WP(C)/1814/2024</a> B/O	M/S D. KUMAR AND COMPANY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M SARMA	SC, P H E SC, FINANCE
40	<b>WITH</b> <a href="#">WP(C)/1755/2024</a>	M/S D. KUMAR AND SALES AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M SARMA	SC, P H E SC, FINANCE

41	<a href="#">WP(C)/1812/2024</a>	WITH M/S D. KUMAR AND SALES AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M SARMA	SC, P H E SC, FINANCE
42	<a href="#">WP(C)/2417/2024</a>	NABAJYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B J GHOSH MR. A M S MAZUMDER	SC, P W D SC, FINANCE
43	<a href="#">WP(C)/3233/2024</a>	MADHAB DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M R LASKAR MR N SARMA	SC, IRRIGATION
44	<a href="#">WP(C)/3710/2024</a>	KRISHNA KANTA BISWAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M R LASKAR MR N SARMA	SC, IRRIGATION
45	<a href="#">WP(C)/3818/2024</a>	KRISHNA KANTA BISWAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R LASKAR MR N SARMA	SC, IRRIGATION
46	<a href="#">WP(C)/6108/2024</a> FIXED	M/S SHIVAM PIPE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	SC, TAXATION MR. SURAJIT DAS SC, INDUSTRIES AND COMMERCE
47	<a href="#">WP(C)/6112/2024</a> FIXED	M/S MODERN PRINTERS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, PWD SC, FINANCE
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
48	<a href="#">WP(C)/1233/2023</a> FIXED	NORTH EAST AGRO CENTRE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A VERMA MS. SUDAKSHINA K. MR. K P PATHAK MR BHARGAV DAS	SC, IRRIGATION SC, FINANCE
49	<a href="#">WP(C)/1237/2023</a> FIXED	NORTH EAST AGRO CENTRE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A VERMA MS. SUDAKSHINA K. MR. K P PATHAK MR BHARGAV DAS	SC, IRRIGATION SC, FINANCE
50	<a href="#">WP(C)/1330/2023</a> FIXED	JYOTIRMOY SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, SOIL CONSERVATION DEPTT.
51	<a href="#">WP(C)/5640/2023</a> FIXED	SAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	MRS. R BORAH (R-4) SC, PWD (BULDING)
52	<a href="#">WP(C)/5843/2023</a> FIXED	OSMAN GONI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED A. KHANAM	GA, ASSAM
53	<a href="#">WP(C)/6900/2023</a> FIXED	MAMON KARMOKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
54	<a href="#">Arb.P./20/2024</a>	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI DY.S.G.I.
55	<a href="#">Arb.P./21/2024</a>	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD., <b>Versus</b> VODAFONE IDEA LIMITED	MR G RAHUL MR. D M NATH	MR. R SEKHAR MR. B D CHOWDHURY
56	<a href="#">WP(C)/2972/2024</a>	RANJIT DEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S K SINHA	GA, ASSAM SC, FINANCE DEPTT.
57	<a href="#">WP(C)/3870/2024</a> FIXED	SIDDHESWARI DEB <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	GA, ASSAM DY.S.G.I. SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 19/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 11

#### [CRIMINAL BENCH AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./432/2025</a>	GOPAL SUBBA <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM
2	<a href="#">Bail Appln./433/2025</a>	HARAKANTA KAMAN <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM
3	<a href="#">Bail Appln./440/2025</a>	JAYDEV MAZUMDAR @ JOYDEV MAJUMDER <b>Versus</b> THE STATE OF ASSAM	MR. A LAL MR A BRAHMA M K DEB	PP, ASSAM
<b>MOTION</b>				
4	<a href="#">Tr.P.(CrI.)/2/2025</a>	AASIF ATLAF LASKAR <b>Versus</b> JESREENA CHOWDHURY	MR. P K ROYCHOUHDURY MR. JUNM LASKAR MS. J GHOSH	
5	<a href="#">Crl.Pet./31/2025</a>	LITAN GHOSH <b>Versus</b> THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
6	<a href="#">Crl.Pet./32/2025</a>	CHAN MIA <b>Versus</b> THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
7	<a href="#">Crl.Rev.P./45/2025</a>	PARAG BORDOLOI <b>Versus</b> SAGARIKA BHUYAN BORDOLOI	MR. L MOHAN MR. P GOGOI MS. S DUTTA	
8	<a href="#">Crl.Rev.P./46/2025</a>	REZZAK ALI <b>Versus</b> SAHIDA BEGUM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	
9	<a href="#">Crl.Rev.P./48/2025</a>	MEHEDI ALOM @ MEHDI ALOM @ MD MEHDI ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
10	<a href="#">Crl.Pet./61/2025</a>	ZABIR AHMED MAZUMDER AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J LASKAR	PP, ASSAM

11	<a href="#">AB/222/2025</a>	SRI SAHADOT ALI @ SRI SAHADAT ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
12	<a href="#">AB/363/2025</a>	DETSUNG BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
13	<a href="#">AB/364/2025</a>	MD JIYARUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
14	<a href="#">AB/365/2025</a>	BARUN INDRA NARAYAN DEV BRAHMA @ TONY BRAHMA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
15	<a href="#">AB/368/2025</a>	ABSHER ALI @ SABDER ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
16	<a href="#">AB/370/2025</a>	ABDUS SALAM @ ABDUL SALAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
17	<a href="#">AB/372/2025</a>	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
18	<a href="#">AB/373/2025</a>	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
19	<a href="#">AB/375/2025</a>	MD TAZMUL ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MD P RAHMAN MR. J ALI	PP, ASSAM
20	<a href="#">AB/377/2025</a>	DR ASWINI KUMAR KALITA @ DR ASHWINI KALITA <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
21	<a href="#">AB/378/2025</a>	BOLARAM DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

#### **ADMISSION**

22	<a href="#">Crl.Pet./1061/2024</a> WITH LCR 1 FILE(SCANNED COPY)	SAMBHU PURI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B SHARMA MR S SHARMA	MR. P DEKA (R-2) PP, ASSAM
23	<a href="#">Crl.A./57/2025</a>	ABDUR RAHMAN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY FARIDUL AMIN MR. V A CHOWDHURY M U BARBHUYAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/137/2025</a> <b>in</b> Crl.A./57/2025	GULNEHAR BEGUM AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY FARIDUL AMIN MR. V A CHOWDHURY M U BARBHUYAN	PP, ASSAM

#### **BAIL HEARING (BA)**

24	<a href="#">Bail Appln./3179/2024</a> WITH CASE RECORD(SCANNED COPY)	ABDUL RASHID <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR S RAHMAN MS. S PHUKAN MS R BEGAM	PP, ASSAM
25	<a href="#">Bail Appln./58/2025</a> WITH OFFICE NOTE, FIXED	PARESH KALTA @ DHAN <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MS B.G. BARUAH MS K GURUNG	PP, ASSAM

26	<a href="#">Bail Appln./309/2025</a> FIXED	RUSHIKESH KISHAN SHINDE <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
<b>BAIL HEARING</b>				
27	<a href="#">AB/2208/2024</a> FIXED	SUMANTA SHIL @ SUMANTA SEAL <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
28	<a href="#">AB/2282/2024</a>	JURAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	MR. P A AHMED (INFORMANT) PP, ASSAM
29	<a href="#">AB/2586/2024</a>	RAFICK AHMED @ RAFIK AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
30	<a href="#">AB/2740/2024</a> FIXED	SAIFUL ISLAM AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R GOSWAMI MS. N DAS MS S DAS	MOTIUR RAHMAN (INFORMANT) PP, ASSAM
31	<a href="#">AB/2775/2024</a>	BIJU RAY <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
32	<a href="#">AB/2994/2024</a> FIXED	SANIDUL ISLAM AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
33	<a href="#">AB/3132/2024</a> WITH OFFICE NOTE, FIXED	PLABITA HAZARIKA @ PLABITA HAZARIKA DEY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M I HUDA MS A HUSSAIN S AHMED	MR. A GANGULY (INFORMANT) MR T CHHETRI (INFORMANT) PP, ASSAM
34	<a href="#">AB/3135/2024</a> FIXED	MANOHARMAYUM PRASANTA SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. M HAQUE MR. S ISLAM MR A HAWARI	PP, ASSAM
35	<a href="#">AB/3191/2024</a> FIXED	BAHAR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
36	<a href="#">AB/3244/2024</a> FIXED	DURLAV DEKA <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
37	<a href="#">AB/3417/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RIAJAT ALI ALIAS RIAZOT ALI <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
38	<a href="#">AB/3425/2024</a> FIXED	SARIMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	MR F Z MAZUMDER (INFORMANT) PP, ASSAM
39	<a href="#">AB/95/2025</a> FIXED	BISHAL TAMANG <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR. N K MURRY MS P TOKBIPI	PP, ASSAM
40	<a href="#">AB/96/2025</a> FIXED	DIPLU BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	
41	<a href="#">AB/97/2025</a> FIXED	UTJAL TAMANG <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR. N K MURRY MS P TOKBIPI P HAJONG	PP, ASSAM
42	<a href="#">AB/98/2025</a> FIXED	UTJAL TAMANG <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR. N K MURRY MS P TOKBIPI	PP, ASSAM
43	<a href="#">AB/99/2025</a> FIXED	DIPLU BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	PP, ASSAM
44	<a href="#">AB/100/2025</a> FIXED	BISHAL TAMANG <b>Versus</b> THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	PP, ASSAM

45	<a href="#">AB/137/2025</a> FIXED	SANJAY KALITA <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
46	<a href="#">AB/148/2025</a> FIXED	SRI LAUREL GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MS A GOGOI MR GAURAV R DUTTA MR A R BAROOAH MS D DEVI	PP, ASSAM
47	<a href="#">AB/152/2025</a> FIXED	ISMAIL ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
48	<a href="#">AB/184/2025</a> FIXED	SAMIRAN GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM	PP, ASSAM
49	<a href="#">AB/258/2025</a> FIXED	ARPIT KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA	PP, ASSAM

**ORDERS**

50	<a href="#">Crl.Pet./288/2024</a> WITH LCR 2 FILES(SCANNED COPY)	TUTA MIYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
51	<a href="#">Crl.Pet./631/2024</a> WITH LCR 2 FILES(SCANNED COPY)	SAFI ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR	MD A SAHAD MR. M H ALI	PP, ASSAM
52	<a href="#">I.A.(Civil)/3919/2024</a> FIXED in MACApp./405/2023  <b>WITH</b> <a href="#">MACApp./405/2023</a>	NIRU SONOWAL AND 2 ORS. <b>Versus</b> M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED AND ANR  M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> NIRU SONOWAL AND 3 ORS.	MR. A BHATTACHARYYA  MR. P HAZARIKA MR. H S BORAH	MR. P HAZARIKA  DR. U BARUAH (R-1,2,3) RANJU R S BARUAH (R- 1,2,3) MR. A BHATTACHARYYA(R- 1,2,3)

**HEARING**

53	<a href="#">Crl.Rev.P./60/2011</a> WITH LCR 4 FILES, FIXED	BHUPEN NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A F N U MOLLAH MR.H NATH MR.A KHALEQUE MR.Z KHALID U U KHAN MR.D DAS, SR.	MR.K SARMA MD.A HUSSAIN MR.D DAS PP, ASSAM MS.K M SARMA
54	<a href="#">Crl.Rev.P./265/2021</a> WITH LCR 3 FILES, FIXED	SAHALOM HUSSAIN MAZUMDER <b>Versus</b> ON THE DEATH OF THE COMPLAINANT/SAHIR UDDIN MAZUMDER (SINCE DECEASED) AND ORS	MR. B C DAS MR. D A KAIYUM MR J ISLAM	MS. R CHOUDHURY (R1A- R1E) MR. N H BARBHUIYA MS S S ZIA (R1A-R1E) PP, ASSAM MR M A BARBHUIYA
55	<a href="#">Crl.Rev.P./190/2022</a> WITH LCR 2 FILES, FIXED	BILAYET HUSSAIN KHAN <b>Versus</b> MAFIDA BEGUM	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. M U MONDAL MR. F A HASSAN MD. I H KHAN MR K ISLAM

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LEAVE NOTE OF ADVOCATES FOR 19/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025

7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	<a href="#">I.A.(Civil)/426/2025</a> in WP(C)/2740/2023	THE PRINCIPAL, <b>Versus</b> MR UDDHAB ROY AND ORS	MR D MAHANTA (R-3)	MR. M K BORO
	<b>WITH</b> <a href="#">WP(C)/2740/2023</a>	UDDHAB ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K BORO	SC, HIGHER EDU MR. S K GHOSH (R6) MS F AHMED (R6) MR D MAHANTA (R-3) MR D MAHANTA (R-3)
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
2	<a href="#">I.A.(Civil)/12/2025</a> in Cont.Cas(C)/283/2022	SMT. SARADA DEVI <b>Versus</b> MR. PREETOM SAIKIA AND ORS.	A W AMAN A W AMAN MR SARFRAZ NAWAZ	MR B GOGOI
	<b>WITH</b> <a href="#">Cont.Cas(C)/283/2022</a>	SMT. SARADA DEVI <b>Versus</b> MR. PREETOM SAIKIA AND ORS.	MR. S S S RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR. M R SODIAL MR S AHMED MR. J ABBAS MS. F BEGUM MR S A BARBHUYAN MR S T ADNAN MS S Z HAYAT	MR. B GOGOI (R-4) MR P NAYAK (R-4) MR A CHALIHA (R-4)
3	<a href="#">I.A.(Civil)/106/2025</a> in Cont.Cas(C)/522/2014	MD. BABUL ALI and 12 ORS <b>Versus</b> RAMESH CHAND JAIN ORS	MR. S F CHISTIE MR. S F CHISTIE	

**WITH**[Cont.Cas\(C\)/522/2014](#)

MD. BABUL ALI and 12 ORS

**Versus**

RAMESH CHAND JAIN ORS

MD.M U AHMED

MR.S F CHISTIE

MS.M NEOG

MR. D SAIKIA (R-18,19)

MR S M T CHISTIE (R-18,19)

MS U DAS(R-12)

MR.S K DAS

MR.R MAZUMDAR(R-9)

MS.A VERMA(R-10)

MS.S KHANIKAR(R-12)(-10)

MR.R GOSWAMI(R-13 &amp; 14)

MR. B GOGOI (R-18)

MR.H BEZBARUAH (R-9)

MR.D CHETIA(R-9)

MR P NAYAK (R-18)

MS.S SULTANA(R-13&amp;14)

MS.R M DEKA

MS.S DAS(R-13&amp;14)(R-10)

MR. A PHUKAN (R-19)

MS.B DEKA(R-13 &amp; 14)

MS.P KALITA(R-13 &amp; 14)

MRR KARIM

MR A CHALIHA (R-18)

**ADMISSION**4 [WP\(C\)/7318/2023](#)  
PART-HEARD, FIXED

KAMRUL ISLAM CHOUDHURY

**Versus**

THE STATE OF ASSAM AND 6 ORS

MR. I ALAM

MR. T SK

SC, AG (A AND E)

GA, ASSAM

SC, SEC. EDU.

5 [WP\(C\)/2184/2016](#)

SONEKA BIBI @ SONEKA KHATUN and ANR.

**Versus**

THE STATE OF ASSAM AND 7 ORS

MR.B HUSSAIN

MR.A T SIKDER

MR.S ALIM

MR.A H AHMED

MR.J ISLAM(R-8)

MS.S KALITA(R-8)

SC, ELEMENTARY

EDUCATION(R1,2)

SC, BTC(R3-6)

MR.A HOQUER-8

6 [WP\(C\)/1716/2017](#)  
FIXED

SMTI. TARUNI PHUKAN.

**Versus**

THE STATE OF ASSAM and 7 ORS.

MR.U J SAIKIA

MR.A GOHAIN

GA, ASSAM

SC, AG

SC, AG

MR.B GOGOI

SC, ELEMENTARY

EDUCATION

SC, FINANCE

7 [WP\(C\)/6445/2017](#)

DR. BHASKARJYOTI SARMA

**Versus**

THE STATE OF ASSAM and 3 ORS.

MR. M K CHOUDHURY

MS. N SHYAMAL

MR.S K MEDHI

MR. U K NAIR

MR.A DAS

MR. A CHETRY

MR.S DUTTA

MR. M P SARMA

MR. M SARMA

MR.S G BHATTACHARJEE

MS. P BORGOHAIN

MR. K N CHOUDHURY (R-3)

MR A UPADHYAY (R-3)

MS.K JAIN(R- 2,3&amp;4)

SC, HIGHER EDUCATION

MR.P UPADHYAY(R- 2,3&amp;4)

**WITH**[I.A.\(Civil\)/2368/2018](#)

in WP(C)/6445/2017

ANUNDORAM BOROAH INSTITUTE OF LANGUAGE, ART AND CULTURE AND 2 ORS

**Versus**

DR. BHASKARJYOTI SARMA AND ANR

MR A UPADHYAY

MS. K JAIN

MR. P UPADHYAY

MR. S K MEDHI

MR. A DAS

SC, EDU

8 [WP\(C\)/3688/2018](#)

PUROBI PANDIT

**Versus**

THE STATE OF ASSAM AND 6 ORS.

MR. S C BISWAS

MS. K L R YANTHAN

MR. P S BISWAS

MR. J BRAHMA

MS S SENGUPTA

SC, ELEM. EDU

MR. M U MAHMUD (R6)

MR. M ALI (R6)

MR P K DAS (R6)

SC, BTADC

9 [WP\(C\)/897/2019](#)

KALIM UDDIN

**Versus**

THE STATE OF ASSAM AND 4 ORS.

MR. M KHAN

MR. J RAHMAN

KAKALI DEVI

MR. S C BISWAS (R5)

MR. S S BAROOAH (R-4)

SUSHMITA SENGUPTA (R5)

MR. P S BISWAS (R5)

MS A BORAH (R5)

SC, SEC. EDU.

10	<a href="#">WP(C)/1092/2019</a>	MITRA SARKAR MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. M KHAN MR. J RAHMAN KAKALI DEVI	SC, ELEM. EDU MR. A K DUTTA (R8) MR. B PURKAYASTHA (R8) SC, SEC. EDU.
11	<a href="#">WP(C)/9023/2019</a>	HUSNA ARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MR. U K NAIR MR. M KHAN MR R ISLAM MR J RAHMAN	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MD. I H KHAN (R-5) MR K ISLAM (R-5) SC, BTC
12	<a href="#">WP(C)/2647/2020</a>	UMESH RAJBONSHI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR D C NATH MS. C KALITA	MR R CHAKRAVORTY MR R SHARMA SC, SEC. EDU.
13	<a href="#">WP(C)/2867/2020</a>	SM ATUAR RAHMAN IBNA SAMAD AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. A K AZAD MR A U AHMED	SC, ELEM. EDU SC, SEC. EDU.
14	<a href="#">WP(C)/1482/2021</a> WITH WP(C)/6896/2018(D/O)	RASHMI REKHA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
15	<a href="#">WP(C)/4024/2021</a> FIXED	MANTOSH MODAK <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR A JAIN (R10) MR S DAS (R10) MR. S A HUSSAIN (R10) MR D J HALOI (R10) SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/624/2022</a> <b>in</b> WP(C)/4024/2021	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM,AND 6 ORS. <b>Versus</b> MANTOSH MODAK AND 3 ORS.	MR. P N SARMA	MRS A BUJARBARUAH
16	<a href="#">WP(C)/1658/2022</a>	TAKAR ETE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/728/2024</a> <b>in</b> WP(C)/1658/2022	THE STATE OF ASSAM, <b>Versus</b> TAKAR ETE	MR P N SARMA	MR B SINHA MR B SINHA
17	<a href="#">WP(C)/4026/2023</a>	TAKAR ETE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
18	<a href="#">WP(C)/3913/2022</a> FIXED	RANU ROYCHOUDHURI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. N C DAS MS. M DEV MR. M DUTTA MS P DEB MS N DEB	MR. R P KAKOTI SR. ADV. MR. A K DUTTA (r-3 to 6) MR A B DEY (r-3 to 6) MR. S SUTRADHA (r-3 to 6)R ASSTT.S.G.I. SC, IIT
19	<a href="#">WP(C)/5243/2024</a>	DR. RANU ROYCHOUDHURI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. M DEV MS P DEB MS N DEB	MRS. R DEVI DY.S.G.I.
20	<a href="#">WP(C)/539/2023</a> FIXED	DWIPENDRA NATH SARMA AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R SINGHA MISS. M BORAH MS S PATOWARY	SC, ELEM. EDU SC, AG MR S M T CHISTIE SC, SEC. EDU.
21	<a href="#">WP(C)/437/2024</a> FIXED	ZIAUL KARIM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	SC, ELEM. EDU MR B DEURI, G.A. ASSAM
22	<a href="#">WP(C)/512/2024</a> FIXED	MD. MAHAR ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. L DAS MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	SC, ELEM. EDU SC, SSA



23	<a href="#">WP(C)/2665/2024</a> B/O	DR. DEBAJYOTI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K MISRA MR. B P SINHA	SC, HIGHER EDU MR N P DOWERAH (R-3,4) SC, AG (A AND E) MRS M DAS (R-3,4)
24	<a href="#">WP(C)/2780/2024</a> B/O	VISHAL VIKRAM BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SSUHS SC, N M C SC, HEALTH
25	<a href="#">WP(C)/3557/2024</a> FIXED	PARIKSHIT TAMULI AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR R SENSUA MR. K MOHAMMED G KAUSHIK	SC, ELEM. EDU SC, SCERT, ASSAM SC, FINANCE
26	<a href="#">WP(C)/4278/2024</a>	RAJARSHI BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, ELEM. EDU SC, SSA
27	<a href="#">WP(C)/4915/2024</a>	DINESWAR BONGTHAI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD B ISLAM MR S HUSSAIN MR A ALAM MS. J AHMED MR. S S AHMED	SC, ELEM. EDU
28	<a href="#">WP(C)/4983/2024</a> B/O	GOPAL BHOWMIK AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, SEBA
29	<a href="#">WP(C)/5287/2024</a>	HANGSHANATH BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D C C PHUKAN	SC, ELEM. EDU GA, ASSAM
30	<a href="#">WP(C)/5759/2024</a> FIXED	DR. GEETASHREE BORI <b>Versus</b> ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MRS. P GOSWAMI MS N SAIKIA MR. A SAIKIA	MR. P D NAIR(R-3,4) MR. A CHETRY (R-3,4) MR G ALAM(R-3,4) MR. H ROHMAN(R-3,4) MR S R A NASER(R-3,4) SC, AAU
31	<a href="#">WP(C)/6544/2024</a>	NIPOM KANTI NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	SC, ELEM. EDU GA, ASSAM
32	<a href="#">WP(C)/173/2025</a> FIXED	BOLIN DAIMARI <b>Versus</b> THE STATE OF ASSAM	MR G BORDOLOI P BARO N J DAIMARI	SC, ELEM. EDU SC, SEC. EDU. SC, BTC

**ORDERS**

33	<a href="#">Cont.Cas(C)/496/2019</a> WITH WP(C)/7804/2016(D/O)	ALL B.T.A.D. SCHOOL MOTHER TEACHERS' ASSOCIATION AND ANR. <b>Versus</b> ALOK KUMAR, IAS AND ORS.	MR. K N CHOUDHURY MR P SARMA	MS M HAZARIKA MR. D SAIKIA (R-9,11,16,17) MR. D MOZUMDER MS B BHUYAN (R-4) MR S M T CHISTIE MR S M T CHISTIE MR. B CHOUDHURY (R11, r-14) MR. A K BHUYAN MR. A K BHUYAN MS. B BHUYAN MR. S P BHATTACHARJEE MS. R B BORA MS. R B BORA MR R DHAR MR. S BORA (R-9,16) MR. R MAZUMDAR MR. D P BORAH(R-12) MR. R DUBEY (R-13) MR. P K BORAH (R2) MR. B GOGOI (r-17) MS. M DEVI (r-18) MR. A DAS (r-18) MS. N CHOUDHURY MS. N CHOUDHURY MR P NAYAK (r-14) MR P NAYAK (r-14) MS. P PATHAK MS. A B KAYASTHA (R-13) MR. M BORAH MR. M BORAH MR. A N I HUSSAIN (R-13) MR B KAUSHIK MR B KAUSHIK MS. S KHOUND MR. K P PATHAK (R2) MR. S BISWAS MS B BORA(R-5,6) MR A CHALIHA (r-14) MS. Y S PHOM MR A TALUKDAR MR A TALUKDAR MR U GHOSH (R-12) SC, BTC SC, WPT AND BC
34	<a href="#">Cont.Cas(C)/247/2023</a> B/O	BIJOY KUMAR BARUAH <b>Versus</b> NARAYAN KONWAR AND ANR	MR. M K MISRA	MR. K GOGOI (R-2) MR P BORAH (R-2)
35	<a href="#">Cont.Cas(C)/431/2023</a> B/O	PRODIP KUMAR RAY <b>Versus</b> SMTI. SURANJANA SENAPATI	MR. M R KHANDAKAR	
36	<a href="#">Cont.Cas(C)/598/2023</a> FIXED	UDAY SARMA AND 3 ORS <b>Versus</b> NARAYAN KONWAR AND ANR	MRS. R RONGMEI MS. S DEVI	MR. D SAIKIA MR S M T CHISTIE MR. U SARMA
37	<a href="#">Cont.Cas(C)/633/2023</a> FIXED	AJIT CHANDRA MARDI AND 40 ORS <b>Versus</b> AKASH DEEP AND 2 ORS	MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	MR. D SAIKIA (R-1,2) MS. R B BORA (R-1,2) MR. S BORA (r-2)
38	<a href="#">WP(C)/7304/2023</a> B/O	KHURSHED ALOM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. K GOGOI SC, N M C SC, GMCH SC, HEALTH
39	<a href="#">Cont.Cas(C)/347/2024</a>	SMT. RINKUMANI CHUTIA <b>Versus</b> NARAYAN KONWAR AND 5 ORS.	MR A GOHAIN	MR. B GOGOI (R-2) MR B DEURI(R-5) MR P NAYAK (R-2) MR A CHALIHA (R-2)

40	<a href="#">WP(C)/1849/2024</a>	JAMIR HUSSAIN AND 33 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. R ALI MR M SHELM MR M Z SHAH	SC, ELEM. EDU GA, ASSAM MS A HUSSAIN (R-9) R BEGUM (R-9) H G DAISY (R-9) MR N ZAMAN (R-9)
41	<a href="#">I.A.(Civil)/3495/2024</a> in <a href="#">Review.Pet./13339/2024</a>	THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU.
	<b>WITH</b> <a href="#">Review.Pet./13339/2024</a> (Filing Number)	THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D KALITA	
42	<a href="#">WP(C)/5757/2024</a>	BADAL KHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	SC, HIGHER EDU SC, U G C
43	<a href="#">I.A.(Civil)/210/2025</a> in <a href="#">Cont.Cas(C)/64/2022</a>	PHANI BORA <b>Versus</b> PRITAM SAIKIA AND 2 ORS	MR. D C BORAH MR. K M HASSAN	MR. R MAZUMDAR MR. R MAZUMDAR
	<b>WITH</b> <a href="#">Cont.Cas(C)/64/2022</a>	PHANI BORA <b>Versus</b> PRITAM SAIKIA AND ANR	MR. D C BORAH MR. K M HASSAN	MR. D SAIKIA MR. R MAZUMDAR MS. N PHUKAN
44	<a href="#">I.A.(Civil)/260/2025</a> in <a href="#">Cont.Cas(C)/321/2024</a>	PABITRA SARKAR <b>Versus</b> BULI GOGOI BHUYAN, AES	MR. S NATH	
	<b>WITH</b> <a href="#">Cont.Cas(C)/321/2024</a>	PABITRA SARKAR <b>Versus</b> BULI GOGOI BHUYAN	MR. S NATH	

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LEAVE NOTE OF ADVOCATES FOR 19/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">RSA/181/2024</a> B/O	MINAKSHI DAS AND 2 ORS <b>Versus</b> NARAYAN CHANDRA DAS	MR. S BISWAS MS D DEVI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3090/2024</a> in RSA/181/2024	MINAKSHI DAS AND 2 ORS <b>Versus</b> NARAYAN CHANDRA DAS	MR. S BISWAS MS D DEVI	
2	<a href="#">FAO/2/2025</a> B/O	SARBANI RAHA ANEJA <b>Versus</b> APURBA MANDAL AND 5 AND ORS	MR. S BANIK MS F BEGUM	
	<b>WITH</b> <a href="#">I.A.(Civil)/58/2025</a> in FAO/2/2025	SARBANI RAHA ANEJA <b>Versus</b> APURBA MANDAL AND 5 AND ORS	MR. S BANIK MS F BEGUM	
<b>MOTION</b>				
3	<a href="#">CRP(IO)/48/2025</a>	MAKRAM ALI <b>Versus</b> MUSSTT JORJINA BEGUM AND ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM
4	<a href="#">CRP(IO)/49/2025</a>	ARUN CH DAS <b>Versus</b> JOGEN DAS AND 2 ORS.	MR. P BHOWMICK MR. H R DAS	
5	<a href="#">CRP(IO)/50/2025</a>	ZIAUR RAHMAN BARBHUIYA AND ANR <b>Versus</b> JOYNAL ABEDIN BARBHUIYA AND 12 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA	
6	<a href="#">CRP(IO)/51/2025</a>	TROILEN DEKA <b>Versus</b> BHABENDRA PRASAD DEKA AND 11 ORS.	L K BORAH	
7	<a href="#">CRP(IO)/52/2025</a> CAVT. NO.115320/24,N	BORODA INGTI @ MIKIR AND ANR <b>Versus</b> MRS JOYMATI BALA INGTI AND 3 ORS.	MR. G C BORAH	MR. R ALI (FOR CAVEATOR)
8	<a href="#">CRP(IO)/53/2025</a>	SRI KAKIL NAMASUDRA AND 2 ORS <b>Versus</b> MRINAL KANTI DEB AND ORS	MR. A LAL M K DEB P GANDHIYA	GA, ASSAM
9	<a href="#">CRP(IO)/54/2025</a>	DWIJENDRA NATH SAHA <b>Versus</b> THE UNION OF INDIA	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM DY.S.G.I. SC, IWT

**ADMISSION**

10	<a href="#">WP(C)/3427/2017</a> FIXED	PRAMOD DEKA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MS.N DEKA MR.S D ROY MS.K BARPUJARI	GA, ASSAM SC, GHC
11	<a href="#">CRP/26/2020</a> WITH LCR	BRAHMAPUTRA TELE PRODUCTION PVT. LTD. AND ANR. <b>Versus</b> DWIPAYAN DAS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA
12	<a href="#">CRP/119/2022</a>	MUST. ZEBIN RAHMAN <b>Versus</b> ON THE DEATH OF DHARMESWAR DEKA, HIS LEGAL HEIRS SMT DIPALI DEKA	MR. D C C PHUKAN	MR G J SAIKIA MR. B D DEKA
13	<a href="#">CRP/140/2023</a> FIXED	MOSTAFIZUR RAHMAN @ MUSTAFIZUR RAHMAN AND ANR <b>Versus</b> WAZED ALI AND ANR	G UDDIN P ADHIKARI MR A H SARKAR	
	<b>WITH</b> <a href="#">CRP/141/2023</a>	BILLAL HUSSAIN @ BILLAL HASSAN <b>Versus</b> WAZED ALI AND ANR	G UDDIN P ADHIKARI MR A H SARKAR	
15	<a href="#">CRP/180/2023</a>	MUSST RAIHANA BEGUM <b>Versus</b> MD. ABDUL JABBAR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR M H AHMED (r-1) I AMIN (r-1)
16	<a href="#">MFA/56/2024</a>	THE NATIONAL INSURANCE CO. LTD <b>Versus</b> PRADIP KUMAR DAS and ANR,	MS.R D MOZUMDAR MS B BORA	
	<b>WITH</b> <a href="#">MC/76/2024</a> in MFA/56/2024	THE NATIONAL INSURANCE CO. LTD <b>Versus</b> PRADIP KUMAR DAS and ANR,	MS.R D MOZUMDAR MS B BORA	
17	<a href="#">CRP(IO)/103/2024</a> WITH LCR	MD. MOTIUR RAHMAN <b>Versus</b> ON THE DEATH OF ALAL UDDIN, HIS LEGAL HEIRS SAJUDDIN AND 7 ORS.	MR. A K PURKAYASTHA MR. J AHMED MR. S SHARMA MS A HUSSAIN R BEGUM	MR. SURAJIT DAS MR. P P DAS
18	<a href="#">WP(C)/5763/2024</a> FIXED	BIPUL BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MS. P P DAS	GA, ASSAM MR. B GOGOI MS. S SARMA( Resp. 4 & 5) SC, GHC
19	<a href="#">MACApp./15/2025</a> FIXED	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SABITRI KONWAR AND 3 ORS	MR. P J BARMAN MS P PHUKAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/409/2025</a> in MACApp./15/2025	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SABITRI KONWAR AND 3 ORS	MR PRANABJYOTI BARMAN	
20	<a href="#">MACApp./39/2025</a>	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SABITRI KALITA	MR T KALITA MR. A KAKATI	
	<b>WITH</b> <a href="#">I.A.(Civil)/404/2025</a> in MACApp./39/2025	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMT SABITRI KALITA	MR T KALITA MR. A KAKATI	
	<b>WITH</b> <a href="#">I.A.(Civil)/405/2025</a> in MACApp./39/2025	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SABITRI KALITA	MR T KALITA MR. A KAKATI	
21	<a href="#">WP(C)/642/2025</a> FIXED	SUBA SADDAK ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM MR. D. NATH, SR GA,ASSAM SC, GHC

**FOR HEARING U/O XLI RULE II C.P.C.**

22	<a href="#">RSA/185/2024</a> FIXED	MD SAMSUL AHMED AND 6 ORS <b>Versus</b> IMTIAZ AHMED	MR. O P BHATI MR T C DAS MR. S KHAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/3107/2024</a> in RSA/185/2024	MD SAMSUL AHMED AND 6 ORS <b>Versus</b> IMTIAZ AHMED	MR. O P BHATI MR T C DAS MR. S KHAN	
<b><u>ORDERS</u></b>				
23	<a href="#">RSA/23/2009</a> FIXED	MD. MURAD IMAN and ORS <b>Versus</b> MD. SULEMAN SHEIKH and ORS	MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI	MR.P P BARUAH MR.R SARMA MR.M K DUTTA
	<b>WITH</b> <a href="#">MC/3414/2010</a> in RSA/23/2009	MD. MURAD IMAN and 5 ORS <b>Versus</b> MD. SULEMAN SHEIKH and 8 ORS	MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI	
	<b>WITH</b> <a href="#">MC/3415/2010</a> in RSA/23/2009	MD. MURAD IMAN and 5 ORS <b>Versus</b> MD. SULEMAN SHEIKH and 8 ORS	MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI	
	<b>WITH</b> <a href="#">MC/3416/2010</a> in RSA/23/2009	MD. MURAD IMAN and 5 ORS <b>Versus</b> MD. SULEMAN SHEIKH and 8 ORS	MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI	
	<b>WITH</b> <a href="#">MC/2175/2012</a> in RSA/23/2009	MD. MURAD IMAN and ORS <b>Versus</b> MD. SULEMAN SHEIKH and ORS	MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI	MR.P P BARUAH MR.R SARMA MR.M K DUTTA
	<b>WITH</b> <a href="#">MC/2176/2012</a> in RSA/23/2009	MD. MURAD IMAN and ORS <b>Versus</b> MD. SULEMAN SHEIKH and ORS	MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI	MR.P P BARUAH MR.R SARMA MR.M K DUTTA
	<b>WITH</b> <a href="#">I.A.(Civil)/1764/2020</a> in RSA/23/2009	ON THE DEATH OF MURAD IMAM HIS LEGAL HEIRS AND 5 ORS. <b>Versus</b> SULEMAN SHEIKH AND 8 ORS.	MR. R L YADAV MS.K YADAV MR.A KABRA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1765/2020</a> in RSA/23/2009	ON THE DEATH OF MURAD IMAM HIS LEGAL HEIRS AND 5 ORS. <b>Versus</b> SULEMAN SHEIKH AND 8 ORS.	MR. R L YADAV MS.K YADAV MR.A KABRA	MR. P P BARUAH
	<b>WITH</b> <a href="#">I.A.(Civil)/1697/2022</a> in RSA/23/2009	MD. MURAD IMAN AND 5 ORS <b>Versus</b> MD. SULEMAN SHEIKH AND ORS	MR. R L YADAV MS. K YADAV MS. M BHATTACHARJEE	MR. P P BARUAH MR. M K DUTTA
	<b>WITH</b> <a href="#">I.A.(Civil)/1698/2022</a> in RSA/23/2009	MD. MURAD IMAN AND 5 ORS <b>Versus</b> MD. SULEMAN SHEIKH AND ORS	MR. R L YADAV MR. R L YADAV MS. M BHATTACHARJEE	MR. P P BARUAH MR. M K DUTTA
	<b>WITH</b> <a href="#">I.A.(Civil)/1464/2024</a> in RSA/23/2009	MD. MURAD IMAN and ORS <b>Versus</b> MD. SULEMAN SHEIKH and ORS	MR. R L YADAV MR. R L YADAV MS. M BHATTACHARJEE	MR. P P BARUAH MR. M K DUTTA

	<p><b>WITH</b>  <a href="#">I.A.(Civil)/1465/2024</a>  in RSA/23/2009</p>	<p>MD. MURAD IMAN and ORS  <b>Versus</b>  MD. SULEMAN SHEIKH and ORS</p>	<p>MR. R L YADAV  MR. R L YADAV  MS. M BHATTACHARJEE</p>	<p>MR. P P BARUAH  MR. M K DUTTA</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/1466/2024</a>  in RSA/23/2009</p>	<p>MD. MURAD IMAN and ORS  <b>Versus</b>  MD. SULEMAN SHEIKH and ORS</p>	<p>MR. R L YADAV  MR. R L YADAV  MS. M BHATTACHARJEE</p>	<p>MR. P P BARUAH  MR. M K DUTTA</p>
24	<p><a href="#">MACApp./509/2017</a>  WITH LCR</p>	<p>SMTI PADUMI SAIKIA  <b>Versus</b>  THE REGIONAL MANAGER NATIONAL INSURANCE CO. LTD and 3 ORS</p>	<p>MR.P P DAS  MR.R AHMED</p>	<p>MR. B K PURKAYASTHA  MR. R K BHATRA (R1, R2)  MS. M BORUAH  MS R GANGAWAT (R1, R2)  MS M N KONYAK (R1, R2)</p>
25	<p><a href="#">MACApp./538/2018</a></p>	<p>SMT. TARU MUDOI BORAH AND 2 ORS.  <b>Versus</b>  THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.</p>	<p>MR. S P CHOUDHURY  MR B KAUSHIK  MR. A S DHILLON</p>	<p>MR. A J SAIKIA (R1)  MR. U K DUTTA (R1)  MR. B KAKATI (R1)  MS B KASSHYAP (R1)</p>
26	<p><a href="#">MACApp./212/2020</a>  WITH LCR</p>	<p>ICICI LOMBARD GENERAL INSURANCE COMPANY LTD  <b>Versus</b>  GITA PEGU AND 7 ORS</p>	<p>MR T KALITA  MR. A KAKATI</p>	<p>MR H ALI  MR D PEGU  MR. R KONWAR</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/1498/2020</a>  in MACApp./212/2020</p>	<p>ICICI LOMBARD GENERAL INSURANCE COMPANY LTD  <b>Versus</b>  GITA PEGU AND 7 ORS</p>	<p>MR T KALITA  MR. A KAKATI</p>	
27	<p><a href="#">CRP(IO)/69/2023</a>  FIXED</p>	<p>SAI CONSTRUCTIONS AND ANR.  <b>Versus</b>  KALPANA DEY AND ANR</p>	<p>MR. SAIENDRA DEKA  MR T CHAKRABORTY  MR. D CHOUDHURY  MR J DAS</p>	<p>MR. T BARUAH  MR. T BARUAH  MR. S J SARMAH  MS A DAS</p>
28	<p><a href="#">I.A.(Civil)/1405/2023</a>  B/O  in MACApp./151/2022</p>	<p>MANJU CHETRY AND 2 ORS.  <b>Versus</b>  NATIONAL INSURANCE CO. LTD. AND 2 ORS</p>	<p>MR. SAIENDRA DEKA  MR J DAS</p>	<p>MR. R K BHATRA</p>
	<p><b>WITH</b>  <a href="#">MACApp./151/2022</a></p>	<p>NATIONAL INSURANCE CO. LTD.  <b>Versus</b>  MANJU CHETRY AND 4 ORS.</p>	<p>MR. K K BHATRA  MR. R K BHATRA  MS R GANGAWAT</p>	<p>MR. B DEKA  MR. SAIENDRA DEKA (R1-R3)  MR L TASHI  MR J DAS (R1-R3)</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/845/2022</a>  in MACApp./151/2022</p>	<p>NATIONAL INSURANCE CO. LTD.  <b>Versus</b>  MANJU CHETRY AND 4 ORS.</p>	<p>MR. K K BHATRA  MR. R K BHATRA  MS R GANGAWAT</p>	
29	<p><a href="#">MFA/11/2024</a></p>	<p>UNITED INDIA INSURANCE COMPANY LIMITED  <b>Versus</b>  MANOJ SAIKIA AND ANR.</p>	<p>MR. R C PAUL</p>	
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/421/2024</a>  in MFA/11/2024</p>	<p>UNITED INDIA INSURANCE COMPANY LIMITED  <b>Versus</b>  MANOJ SAIKIA AND ANR.</p>	<p>MR. R C PAUL</p>	
30	<p><a href="#">MFA/12/2024</a></p>	<p>UNITED INDIA INSURANCE COMPANY LIMITED  <b>Versus</b>  MANOJ SAIKIA AND ANR.</p>	<p>MR. R C PAUL</p>	
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/458/2024</a>  in MFA/12/2024</p>	<p>UNITED INDIA INSURANCE COMPANY LIMITED  <b>Versus</b>  MANOJ SAIKIA AND ANR.</p>	<p>MR. R C PAUL</p>	
31	<p><a href="#">CRP/82/2024</a>  WITH CASE RECORD(SCANNED COPY)</p>	<p>VIKRANT BARUAH  <b>Versus</b>  MD. SAFIKUL ISLAM</p>	<p>MR M CHETIA  MR. P KONWAR</p>	<p>MR H K SARMA</p>

32	<a href="#">I.A.(Civil)/223/2024</a> in MACApp./13340/2023	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> ABDUL HUSSAIN AND 2 ORS.	MR. R C PAUL	MR. A R AGARWALA MR ADITYA AGARWALA
	<b>WITH</b> <a href="#">MACApp./13340/2023</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> ABDUL HUSSAIN AND 2 ORS. B	MR. R C PAUL	
	<b>WITH</b> <a href="#">I.A.(Civil)/13341/2023</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> ABDUL HUSSAIN AND 2 ORS. B	MR. R C PAUL	
33	<a href="#">CRP(IO)/241/2024</a>	BULBUL GOGOI KALANDI @ KALANJI AND 3 ORS <b>Versus</b> RINKU BORDOLOI AND 2 ORS	MR. A R SIKDAR MR. S I TALUKDAR	MRS. P B BORDOLOI(R-2) MR. U K DEKA(R-1) MR R SENSUA (R-1)
34	<a href="#">CRP(IO)/282/2024</a> WITH LCR	PALASH PHUKAN <b>Versus</b> MD. ARIF ZAMAN @ RATUL	MR. M DUTTA MR K M BORA	MR B BORA MR A B DUTTA
35	<a href="#">CRP(IO)/370/2024</a> WITH LCR	MUNINDRA KUMAR BARUAH <b>Versus</b> KARABI HAZARIKA	MR. A PAUL MS. M M KALITA MS. L WAJEEDA	F K R AHMED
36	<a href="#">CRP(IO)/384/2024</a>	UJJAL DAS AND 7 ORS. <b>Versus</b> RANJIT KUMAR DAS AND ANR	MR A DASGUPTA MR. H DAS MS B DAS MR J K SHARMA	MR. T DAS (R-1,2) MR. H ALI(R-1,2)
37	<a href="#">CRP(IO)/398/2024</a> FIXED	NASIR UDDIN AHMED <b>Versus</b> URMILA DEVI PODDAR AND 3 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM
38	<a href="#">CRP(IO)/430/2024</a>	DURGA THAKUR AND 3 ORS <b>Versus</b> GUDIYA RANI AND 5 ORS	MR. M K SARMA MR. S B PRASAD MS. S S SAIKIA	MR. A K GUPTA (R-1) MR. R S MISHRA(R-1)
39	<a href="#">I.A.(Civil)/442/2024</a> in MACApp./1664/2024	DHRUBAJYOTI KALITA <b>Versus</b> NURUDDIN AND 2 ORS.	MR. S S S RAHMAN	MR. B K BHAGAWATI(R-3) MS B LAHKAR(R-3) MR. M ISLAM (r-1,2) MS. S SULTANA (r-1,2) MS. A CHAKRABARTY(R-3) MR B S DEKA(R-3) MR S K CHHETRY (r-1,2)
	<b>WITH</b> <a href="#">MACApp./1664/2024</a> (Filing Number)	DHRUBAJYOTI KALITA <b>Versus</b> NURUDDIN AND 2 ORS F	MR. S S S RAHMAN	
40	<a href="#">I.A.(Civil)/1084/2024</a> WITH LCR, FIXED in CRP/40/2024	ON THE DEATH OF BASANTA KUMAR TALUKDAR HIS LEGAL HEIRS NIBHA TALUKDAR AND 4 ORS. <b>Versus</b> BIJOY TALUKDAR	MRS. HIRAMONI TALUKDAR ROYCHOUDHURY	
	<b>WITH</b> <a href="#">CRP/40/2024</a>	ON THE DEATH OF BASANTA KUMAR TALUKDAR HIS LEGAL HEIRS NIBHA TALUKDAR AND 4 ORS. <b>Versus</b> BIJOY TALUKDAR	MRS. HIRAMONI TALUKDAR ROYCHOUDHURY	MR H K SARMA (r-1)
41	<a href="#">I.A.(Civil)/3660/2024</a> B/O in MACApp./14001/2024	RAHIMA BEGUM CHOUDHURY <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE CO LTD AND 9 ORS	MR. I A TALUKDAR MR. B HUSSAIN	MR. P K SARMA (R-2) MRS. M TALUKDAR(R-10) MR. N I KHAN (R-10) MR. S Z RAHMAN(R-10)
	<b>WITH</b> <a href="#">MACApp./14001/2024</a> (Filing Number)	RAHIMA BEGUM CHOUDHURY <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE CO LTD AND 9 ORS	MR. I A TALUKDAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/14002/2024</a> (Filing Number)	RAHIMA BEGUM CHOUDHURY <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE CO LTD AND 9 ORS	MR. I A TALUKDAR	



42	<a href="#">I.A.(Civil)/3803/2024</a> in WP(C)/5685/2023(D/O) in WP(C)/5685/2023	DEBENDRA NATH PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. R BORAH	GA, ASSAM MR. S P ROY MRS P BARUA(R-5) MR M KALITA (R-5) JYOTISH DAS MS. P AGARWALA MS. V RAI SC, REVENUE
43	<a href="#">CRP(IO)/32/2025</a> FIXED	ABDUR RAHIM SIKDAR <b>Versus</b> ABU BAKKAR SIDDIK @ ABU BAKKAR SIDDIQUE	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAINE
44	<a href="#">I.A.(Civil)/401/2025</a> in Mat.App./1201/2025	XXXXXXX <b>Versus</b> XXXXXXX	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS K SARMA	
	<b>WITH</b> <a href="#">Mat.App./1201/2025</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MR MAYANK SAHEWALLA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1200/2025</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MR MAYANK SAHEWALLA	
45	<a href="#">I.A.(Civil)/408/2025</a> in MACApp./233/2025	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> INDIRA DAS AND 3 ORS	MR T KALITA J KOTOKY	
	<b>WITH</b> <a href="#">MACApp./233/2025</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> INDIRA DAS AND 3 ORS A	MR T KALITA	
	<b>WITH</b> <a href="#">I.A.(Civil)/236/2025</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> INDIRA DAS AND 3 ORS A	MR T KALITA	
46	<a href="#">I.A.(Civil)/419/2025</a> WITH LCR, B/O in MACApp./575/2017	NOWSAD ALI <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD AND ORS	MS. R CHOUDHURY MD. MEMON AHMED	MR. K K BHATRA MR. R K BHATRA MR. R K BHATRA MS. P HUJURI MS. S DAS
	<b>WITH</b> <a href="#">MACApp./575/2017</a>	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> NOWSAD ALI and 4 ORS	MR. K K BHATRA MR. R K BHATRA MS. P HUJURI MR A SAIKIA MS. S DAS	MS. R CHOUDHURY(R-1) MR. R GOSWAMI (R2) MS. M SAIKIA (R2) MR. T SK (OP5) MS. P BORTHAKUR (R2) MD. MEMON AHMED (R-1)
<b>HEARING</b>				
47	<a href="#">WP(C)/5282/2017</a> (AT 2:00 PM), FIXED	RUPA RANI DUTTA <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.S K GHOSH MS.F AHMED	GA, ASSAM SC, GHC
48	<a href="#">FAO/27/2024</a> WITH LCR, B/O	NUR NEHAR KHATUN <b>Versus</b> KULSON NESSA AND 2 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MR. B J MUKHERJEE(R-1,2) MS R SAHA (R-1,2)
	<b>WITH</b> <a href="#">I.A.(Civil)/1231/2024</a> in FAO/27/2024	NUR NEHAR KHATUN <b>Versus</b> KULSON NESSA AND 2 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	
<b>STAY MATTERS</b>				
49	<a href="#">CRP(IO)/257/2023</a> FIXED	MD. SAKEN ALI @ SEKANDAR ALI <b>Versus</b> MD. RAMJAN ALI AND 10 ORS.	MR N RAHMAN	MR. A SATTAR (R-1) S CHOUDHURY (R-1) MR J SINGH(R- 2 AND 3) G IMTIAZ (R-1) SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 19/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,19th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
1	<a href="#">RSA/194/2024</a>	DEBESWAR BORO AND ANR <b>Versus</b> SUSHILA DEVI SHARMA	MR. SURAJIT DAS MR. P P DAS MR. N HALOI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3181/2024</a> in RSA/194/2024	DEBESWAR BORO AND ANR <b>Versus</b> SUSHILA DEVI SHARMA	MR. SURAJIT DAS MR. P P DAS MR. N HALOI	
<b>ORDERS</b>				
2	<a href="#">MACApp./259/2014</a> WITH LCR	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MUSSTT ASMA KHATUNand 2 ORS	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.J AHMED MR.A M KHAN
3	<a href="#">I.A.(Civil)/2925/2019</a> in RSA/62/2009 (D/O), WITH LCR in RSA/62/2009	ON THE DEATH OF HATEM ALI HIS LEGAL HEIRS NURBANU BEGUM AND 3 ORS <b>Versus</b> STRUCK OFF. AND ORS	MR H DAS MR. B C DEKA	MR P S DEKA MR. R S DEORI, SC, SOIL CONSERVATION DEPTT. MR. T R GOGOI, G.A., ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2926/2019</a>	ON THE DEATH OF HATEM ALI HIS LEGAL HEIRS NURBANU BEGUM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	MR P S DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/2927/2019</a>	ON THE DEATH OF HATEM ALI HIS LEGAL HEIRS NURBANU BEGUM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	MR P S DEKA
4	<a href="#">I.A.(Civil)/3686/2019</a> in CRP/360/2015	HEM CHANDRA BORO and 2 ORS. <b>Versus</b> BHUBANESWAR BORO and ORS.	MR H BARUAH	MR. B K SARMA MR. R C PAUL
	<b>WITH</b> <a href="#">CRP/360/2015</a>	HEM CHANDRA BORO and 2 ORS. <b>Versus</b> BHUBANESWAR BORO and 8 ORS.	MR.S R GOGOI MR.H BARUAH MR.N K DEKA MRSP R MAHANTA	MR.B K SARMAR-1TO3 MR.R C PAUL(R-1TO3)
	<b>WITH</b> <a href="#">I.A.(Civil)/3687/2019</a> in CRP/360/2015	HEM CHANDRA BORO and 2 ORS. <b>Versus</b> BHUBANESWAR BORO and ORS.	MR H BARUAH	MR. B K SARMA MR. R C PAUL

	<p><b>WITH</b>  <a href="#">I.A.(Civil)/3688/2019</a>  in CRP/360/2015</p>	<p>HEM CHANDRA BORO and 2 ORS.  <b>Versus</b>  BHUBANESWAR BORO and ORS.</p>	<p>MR H BARUAH</p>	<p>MR. B K SARMA  MR. R C PAUL</p>
5	<p><a href="#">I.A.(Civil)/292/2020</a>  in RSA/290151/2017</p>	<p>UMA KANTA GAUTAM AND 9 ORS.  <b>Versus</b>  ON THE DEATH OF DINNATH GAUTAM</p>	<p>MR SISHIR DUTTA  MR. SIDHANT DUTTA</p>	
	<p><b>WITH</b>  <a href="#">RSA/290151/2017</a>  (Filing Number)</p>	<p>SRI UMA KANTA GAUTAM and 10 ORS  <b>Versus</b>  SRI DINANATH GAUTAM</p>	<p>MS.N MODI  MR.S DUTTA</p>	
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/3640/2017</a></p>	<p>UMA KANTA GAUTAM and 9 ORS,  <b>Versus</b>  DINNATH GAUTAM</p>	<p>MS.N MODI  MR.N KALITA  MR.S DUTTA  MR.C SHARMA  MR.SIDHANT DUTTA</p>	
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/290/2020</a></p>	<p>UMA KANTA GAUTAM AND 9 ORS.  <b>Versus</b>  ON THE DEATH OF DINNATH GAUTAM</p>	<p>MR SISHIR DUTTA  MR. SIDHANT DUTTA</p>	
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/291/2020</a></p>	<p>UMA KANTA GAUTAM AND 9 ORS.  <b>Versus</b>  ON THE DEATH OF DINNATH GAUTAM</p>	<p>MR SISHIR DUTTA  MR. SIDHANT DUTTA</p>	
6	<p><a href="#">I.A.(Civil)/3032/2022</a>  WITH LCR  in RSA/59/2010</p>	<p>ON THE DEATH OF KAMAL PASSA @  KAMAL ALI HIS LEGAL HEIRS MAZIDA  BEGUM and ORS,  <b>Versus</b>  MUSSTT. GULSANARA BEGUM,</p>	<p>MR H RAHMAN  MR. A R SIKDAR  MR. A MANNAF</p>	
	<p><b>WITH</b>  <a href="#">RSA/59/2010</a></p>	<p>ON THE DEATH OF KAMAL PASSA @  KAMAL ALI HIS LEGAL HEIRS MAZIDA  BEGUM and ORS,  <b>Versus</b>  ON THE DEATH OF GULSANARA BEGUM,,  HER LEGAL HEIRS</p>	<p>MR.H RAHMAN  MR.A R SIKDAR  MR.A MANNAF  MRS.R DEVI  MR.M BURAGOHAIN  MRS.A KHANAM</p>	<p>MR. B K BHAGAWATI  MR.H DEKA  MRS. A CHAKRABORTY  MR.H BORGOHAIN</p>
7	<p><b>WITH</b>  <a href="#">RSA/58/2010</a></p>	<p>ON THE DEATH OF KAMAL PASSA @  KAMAL ALI HIS LEGAL HEIRS MAZIDA  BEGUM and 3 ORS,  <b>Versus</b>  ASHIRUDDIN AHMED and 2 ORS,</p>	<p>MR.H RAHMAN  MR.A R SIKDAR  MR.P K DEKA  MR.A MANNAF  MR.R SARMA  MRS.R DEVI  MR.H DEKA  MRS.A KHANAM  MR.M BURAGOHAIN</p>	<p>MR.T ISLAM  MD.A HUSSAIN  MS.F AHMED</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/3024/2022</a>  in RSA/58/2010</p>	<p>ON THE DEATH OF KAMAL PASSA @  KAMAL ALI HIS LEGAL HEIRS MAZIDA  BEGUM and ORS,  <b>Versus</b>  ASHIRUDDIN AHMED and ANR.</p>	<p>MR.H RAHMAN</p>	<p>MR. T ISLAM</p>
8	<p><a href="#">CRP(IO)/187/2023</a>  WITH LCR</p>	<p>BIDYUT BIJAY BARUAH  <b>Versus</b>  RAJEN BARUAH AND 7 ORS.</p>	<p>MR. N BORAH  MR H MAZUMDER  N AHMED</p>	<p>MR. R BORPUJARI (R-1,2)  MR. B GOGOI (R-1,2)  MR M BHUYAN (R-1,2)</p>
9	<p><a href="#">MACApp./394/2023</a>  WITH LCR</p>	<p>SHRIRAM GENERAL INSURANCE CO. LTD.  <b>Versus</b>  SODAR BHAN BIBI AND 3 ORS. B</p>	<p>MR. R GOSWAMI  MS. M SAIKIA  MS. P BORTHAKUR</p>	<p>MR. M KHAN  MR. R BORA (R-4)  MR A K DAS(r-2)  MR BHARGAV DAS (R-4)  MR ARINDAM BARUAH (R-4)  MS J AKTAR(r-2)</p>
10	<p><a href="#">I.A.(Civil)/797/2023</a>  in MACApp./2756/2023</p>	<p>THE NEW INDIA ASSURANCE CO. LTD .  <b>Versus</b>  BABU CH. NATH AND 2 ORS .</p>	<p>MR SISHIR DUTTA  MS. M CHOUDHURY  MS C BORAH</p>	

	<b>WITH</b> <a href="#">MACApp./2756/2023</a> (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD . <b>Versus</b> BABU CH. NATH AND 2 ORS . A	MS C BORAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/2771/2023</a> (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD . <b>Versus</b> BABU CH. NATH AND 2 ORS . A	MS C BORAH	
11	<a href="#">I.A.(Civil)/1626/2023</a> in RSA/14238/2022	SHRI SHRI CHATURBHUJ DHAM ( NARAYAN), DEITY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR C GOSWAMI	GA, ASSAM MR. B K DAS (R-6) MR H P GUWALA (R-6) H P NEOG (R-6)
	<b>WITH</b> <a href="#">RSA/14238/2022</a> (Filing Number)	SHRI SHRI CHATURBHUJ DHAM ( NARAYAN), DEITY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS. F	MR C GOSWAMI	
12	<a href="#">I.A.(Civil)/1970/2023</a> in RSA/7197/2023	DHANI RAM BARUAH HEART INSTITUTE <b>Versus</b> M/S SIOTIA STEELS LTD.	MR. M K CHOUDHURY MR. A BARKATAKI	MR. D NANDI MS P SARMAH MR. A NANDI
	<b>WITH</b> <a href="#">RSA/7197/2023</a> (Filing Number)	DHANI RAM BARUAH HEART INSTITUTE AND ANR. <b>Versus</b> M/S SIOTIA STEELS LTD. H	MR. M K CHOUDHURY	
13	<a href="#">MC/53/2024</a> in Test.Cas./3/2005 (D/O), WITH LCR in I.A.(Civil)/351/2019	MD. ABDUL MATLIB SAIKIA <b>Versus</b> MD. IFTIQUER HUSSAIN AND ORS	PETITIONER IN PERSON	MR Z MUKIT G IMTIAZ
14	<a href="#">RSA/201/2024</a> WITH LCR	TOMSER ALI AND ORS <b>Versus</b> ON THE DEATH OF NAJAR UDDIN DEWANI HIS LEGAL HEIRS MONSER ALI AND ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. C TALUKDAR ARUNABH SARMA	MR. K K DEY (1 TO 9)
	<b>WITH</b> <a href="#">I.A.(Civil)/3326/2024</a> in RSA/201/2024	TOMSER ALI AND ORS <b>Versus</b> ON THE DEATH OF NAJAR UDDIN DEWANI HIS LEGAL HEIRS MONSER ALI AND ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. C TALUKDAR ARUNABH SARMA	
15	<a href="#">I.A.(Civil)/962/2024</a> WITH LCR in RSA/148/2007	TAIRUNNESSA KHATUN and ORS <b>Versus</b> MUST. BEGUM BIBI and ORS	A K TALUKDAR	MR. J PAUL
	<b>WITH</b> <a href="#">RSA/148/2007</a>	TAIRUNNESSA KHATUN and ORS <b>Versus</b> MUST. BEGUM BIBI and ORS	A M MAZUMDAR A K TALUKDAR S ISLAM F K R AHMED	J PAUL B SARKAR
	<b>WITH</b> <a href="#">MC/1711/2009</a> in RSA/148/2007	TAIRUNNESSA KHATUN and ORS <b>Versus</b> MUST. BEGUM BIBI and ORS	A M MAZUMDAR A K TALUKDAR F K R AHMED S ISLAM	MS.J PAUL MR.P SEN MRB SARKAR
	<b>WITH</b> <a href="#">I.A.(Civil)/961/2024</a> in RSA/148/2007	TAIRUNNESSA KHATUN and ORS <b>Versus</b> MUST. BEGUM BIBI and ORS	A K TALUKDAR	MR. J PAUL
	<b>WITH</b> <a href="#">I.A.(Civil)/964/2024</a> in RSA/148/2007	TAIRUNNESSA KHATUN and ORS <b>Versus</b> MUST. BEGUM BIBI and ORS	A K TALUKDAR	MR. J PAUL
16	<a href="#">I.A.(Civil)/1501/2024</a> WITH LCR in RSA/38/2012	ON THE DEATH OF ABUL MAZID <b>Versus</b> HAZERA KHATUN AND ORS	MR. S J SARMA	

	<b>WITH</b> <a href="#">RSA/38/2012</a>	ABUL MAZID AND 8 ORS <b>Versus</b> HAZERA KHATUN AND ORS	MR.N GOSWAMI MR.D K DAS MR.S J SARMA MR.S DAS	MRG P BHOWMIK MRS. M SHARMA (r-1 to 5) MS.J PURKAYASTHA MR. S R GOGOI (r-1 to 5) MR.R C DAS MR.B DAS MR.S C DAS MS.M MAHANTA MS.N HAZARIKA
	<b>WITH</b> <a href="#">I.A.(Civil)/3270/2019</a> in RSA/38/2012	HAZERA KHATUN AND 7 ORS <b>Versus</b> ABDUL MAZID AND 13 ORS	MR G P BHOWMIK MS M KALITA	MR. D K DAS MR. S J SARMAH MR S DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/1500/2024</a> in RSA/38/2012	ON THE DEATH OF ABUL MAZID <b>Versus</b> HAZERA KHATUN AND ORS	MR.S J SARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1502/2024</a> in RSA/38/2012	ON THE DEATH OF ABUL MAZID <b>Versus</b> HAZERA KHATUN AND ORS	MR.S J SARMA	
17	<a href="#">I.A.(Civil)/3832/2024</a> WITH LCR 1 FILE in MFA/80/2012	UNION OF INDIA <b>Versus</b> ON THE DEATH OF RESPONDENT SUHASH DAS, HIS LEGAL HEIRS TO BE IMPLEADED AS	GAUTAM GOSWAMI	MR S ROY
	<b>WITH</b> <a href="#">MFA/80/2012</a>	UNION OF INDIA <b>Versus</b> SUBHASH DAS	MSB DEVI MR G GOSWAMI, RLY.ADV. MRS. M PHUKAN MS.R R BORAH	DR.B AHMED MR.H K GOGOI MR.S R BARBHUIYA MR.S ROY MR.M H LASKAR
	<b>WITH</b> <a href="#">I.A.(Civil)/1196/2024</a> in MFA/80/2012	UNION OF INDIA <b>Versus</b> ON THE DEATH OF RESPONDENT SUHASH DAS, HIS LEGAL HEIRS TO BE IMPLEADED AS	GAUTAM GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/1197/2024</a> in MFA/80/2012	UNION OF INDIA <b>Versus</b> ON THE DEATH OF RESPONDENT SUHASH DAS, HIS LEGAL HEIRS TO BE IMPLEADED AS	GAUTAM GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/1198/2024</a> in MFA/80/2012	UNION OF INDIA <b>Versus</b> ON THE DEATH OF RESPONDENT SUHASH DAS, HIS LEGAL HEIRS TO BE IMPLEADED AS	GAUTAM GOSWAMI	
18	<a href="#">Test.App./2/2025</a> CAVT. NO.001320/25,N BY SLIP	JYOTI PRASAD DAS <b>Versus</b> SABITRI DAS	MS. R CHOUDHURY MS F N ZAMAN MR. RASHIDUL ISLAM MD. MEMON AHMED	MR G BHARADWAJ FOR CAVEATOR
19	<a href="#">I.A.(CrI.)/135/2025</a> in AB/1641/2024 (D/O) in AB/1641/2024	K R NAGAPPAN <b>Versus</b> THE STATE OF ASSAM,	MR NIKUNJA KUMAR SARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">Bail Appln./2848/2024</a>	MOINUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
2	<a href="#">Bail Appln./3266/2024</a>	GOLAP KHAN <b>Versus</b> THE STATE OF ASSAM	MR N AHMED MD A RAHMAN MS. A KHATUN MR. M M ZAMAN M RAHMAN	PP, ASSAM
<b>MOTION (BA)</b>				
3	<a href="#">Bail Appln./439/2025</a>	BRAJEN BARMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A LAL MR A BRAHMA M K DEB	PP, ASSAM
4	<a href="#">Bail Appln./441/2025</a>	ENAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
5	<a href="#">Bail Appln./442/2025</a>	UDAY MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
<b>MOTION</b>				
6	<a href="#">AB/131/2025</a> FIXED	SRI INDRESWAR BORA <b>Versus</b> THE STATE OF ASSAM	MR. S P CHOUDHURY MS. M BORA	PP, ASSAM
7	<a href="#">Crl.Pet./178/2025</a>	ELIAS RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
8	<a href="#">Crl.Pet./179/2025</a>	SRI NITUL CHETIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J BORAH MR. K KAKOTI MR N PATIRI MR. S A HUSSAIN	PP, ASSAM
9	<a href="#">Crl.Pet./180/2025</a>	JITEN DEKA <b>Versus</b> CBI AND ANR	MR. D DAS SR. ADV MR. M MORE MR. S A HUSSAIN MR. A BORPUZARI MR. P K SHARMA	SC, CBI
10	<a href="#">Crl.Pet./181/2025</a>	FARID ALI ALIAS FAJLUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM



11	<a href="#">Crl.Pet./182/2025</a>	MOTIUR RAHMAN MAZUMDER AND 5 ORS. <b>Versus</b> ALA UDDIN AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM PP, ASSAM
12	<a href="#">Crl.Pet./183/2025</a>	SANJIB KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D P CHALIHA MR. U P CHALIHA MS M ROY	PP, ASSAM
13	<a href="#">Crl.Pet./184/2025</a>	NASER KHAN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
14	<a href="#">AB/369/2025</a>	SREE KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. P TALUKDAR MS D ANGANA	PP, ASSAM
15	<a href="#">AB/379/2025</a>	RAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MS TINLUNG	PP, ASSAM
<b>ADMISSION</b>				
16	<a href="#">Crl.Pet./800/2021</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	HUSSAIN MD. RIJUAN @ HUSSAIN MAHAMMAD RIZUWAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. A K GUPTA MS M NIROLA	MR. SURAJIT DAS (R-2) A W AMAN (R-2) MS SURAYA RAHMAN (R-2) MR SARFRAZ NAWAZ (R-2) SAMIM RAHMAN (R-2) PP, ASSAM
17	<a href="#">Crl.Rev.P./85/2023</a> WITH LCR 3 FILES(SCANNED COPY)	ANWAR HUSSAIN CHOUDHURY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR F A LASKAR (r-2) MR. D H MOZUMDER (r-2) PP, ASSAM
18	<a href="#">Crl.Pet./1178/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SUKIA SULTANA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	MR. N H LASKAR (R-2) PP, ASSAM
19	<a href="#">Crl.Pet./1413/2023</a>	JAYANTA BARUAH AND ANR <b>Versus</b> NAZIR HUSSAIN SARKAR	MR P KATAKI MRS R BEGUM MS N KASHYAP	MR. M ALI MR. J. ISLAM MR J. E. SARKAR
20	<a href="#">CRL.A(J)/153/2024</a>	NABIN BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
21	<a href="#">Crl.Pet./569/2024</a> WITH LCR 4 FILES(SCANNED COPY)	DULEN GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P BORAH MRS K M SAIKIA	MR. R SENSUA (R-2) MR. D CHUTIA (R-2) PP, ASSAM
22	<a href="#">Crl.Pet./974/2024</a> WITH LCR(SCANNED COPY)	KRISHNA KANWAR KADEL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR H ROHMAN	PP, ASSAM
23	<a href="#">Crl.Pet./1181/2024</a> WITH CASE RECORD(SCANNED COPY)	AZMAL HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. N H LASKAR MR. N H LASKAR MS. J GHOSH	PP, ASSAM
24	<a href="#">Crl.Pet./1455/2024</a>	UTTAM DUTTA <b>Versus</b> MOMPI BHOWAL DUTTA	MRS H CHAKRABORTY MR B SINHA MR DHIRAJ BARMAN	
25	<a href="#">Crl.A./47/2025</a>	SHRI TRAILOKYA CHALIHA <b>Versus</b> THE STATE OF ASSAM	MR. B BARUAH MRS. S D DEKA MR U RONGPI	PP, ASSAM
26	<a href="#">Crl.A./48/2025</a>	MANIK CH DAS <b>Versus</b> CHANDAN KUMAR DEY	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	
27	<a href="#">Crl.A./49/2025</a>	NATWARLAL ARARWALLA <b>Versus</b> NAVRATAN AGARWALLA @ PALTU AND ORS	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
28	<a href="#">Crl.Pet./109/2025</a> FIXED	NAZMA BEGUM BARBHUIYA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM

**BAIL HEARING**

29	<a href="#">AB/3095/2024</a>	TOSLIMA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
	<b>WITH</b>			
30	<a href="#">AB/3160/2024</a>	IKRAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
31	<a href="#">AB/3273/2024</a> FIXED	AJGAR ALI AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
32	<a href="#">AB/93/2025</a>	UDAY MANDAL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. G K MEDHI	PP, ASSAM
33	<a href="#">AB/114/2025</a> FIXED	ANIL CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM	N SARMAH MR. N ISLAM MR M J QUADIR MS. L WAJEEDA MR. A K HANNAN	PP, ASSAM
34	<a href="#">AB/117/2025</a> FIXED	MUKUT ALOM <b>Versus</b> THE STATE OF ASSAM	MR B SINHA MR. H ISLAM	PP, ASSAM
35	<a href="#">AB/276/2025</a> WITH OFFICE NOTE, FIXED	SRI BHARAT BORAH ALIAS SRI RAJIB BORAH <b>Versus</b> THE STATE OF ASSAM	MR. T K BHUYAN MR. C TALUKDAR	PP, ASSAM

**ORDERS**

36	<a href="#">Crl.Pet./142/2023</a> WITH LCR 2 FILES(SCANNED COPY)	BISWAJIT MAHANTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. B MAHANTA MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
37	<a href="#">CRL.A(J)/72/2024</a>	KESHAR PROJA @ SHEKHAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
38	<a href="#">Crl.A./354/2024</a> WITH LCR 6 FILES, FIXED	LAKHIRAM DAIMARY @ LANKAB <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA	PP, ASSAM
	<b>WITH</b>			
	<a href="#">I.A.(Crl.)/1019/2024</a> in CrI.A./354/2024	LAKHIRAM DAIMARY @ LANKAB <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA	PP, ASSAM
39	<a href="#">I.A.(Crl.)/537/2024</a> WITH OFFICE NOTE in CrI.A./4137/2024	JOHURA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 29 ORS.	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	MR. A S TAPADER (R- 3,5,6,7,8,13,14,16,18,19,23,29) PP, ASSAM
	<b>WITH</b>			
	<a href="#">Crl.A./4137/2024</a> (Filing Number)	JOHURA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 29 ORS	G UDDIN	
40	<a href="#">Crl.Pet./784/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	FIROJ KHANDAKAR <b>Versus</b> KARABI BEGUM AND ANR	MS B R A SULTANA	PP, ASSAM
41	<a href="#">I.A.(Crl.)/819/2024</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./115/2024	SHAHJAHAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
	<b>WITH</b>			
	<a href="#">Crl.A./115/2024</a>	SHAHJAHAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
42	<a href="#">I.A.(Crl.)/841/2024</a> in CrI.A./291/2024	JIBESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. A NAYAK	PP, ASSAM

	<b>WITH</b> <a href="#">Cri.A./291/2024</a>	JIBESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. A NAYAK	PP, ASSAM
43	<a href="#">I.A.(Cri.)/1144/2024</a> in <a href="#">Cri.Rev.P./274/2024</a>	DEEP JYOTI KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N BARUAH	PP, ASSAM
	<b>WITH</b> <a href="#">Cri.Rev.P./274/2024</a>	DEEP JYOTI KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N BARUAH	MR. B PATHAK (R-2) MR. B HAZARIKA (R-2) MR. V KUMAR (R-2) MR. T NATH (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Cri.)/1172/2024</a> in <a href="#">Cri.Rev.P./274/2024</a>	DEEP JYOTI KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N BARUAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,19th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 23**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">WP(C)/1046/2022</a> BY SLIP	JADUBANGSH ROY @ JADUBANGSH RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM
<b>TOP OF THE LIST</b>				
2	<a href="#">WP(C)/2814/2016</a> PART-HEARD, FIXED	NOBI BOKSH <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S RAHMAN MR.M RANA	SC, AGR 5 SC, WATER RESOURCE(R 1-4)
3	<a href="#">WP(C)/7499/2018</a> FIXED, BY SLIP	DINESH CH. SARMA <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. B P BORAH MR P J DUTTA	MR D SENAPATI (R2-R9) MS. S. TODI (R2-R9) ASSTT.S.G.I. SC, NEEP CO.
<b>ADMISSION</b>				
4	<a href="#">WP(C)/6204/2017</a> PART-HEARD, WITH WP(C)/1788/2019(D/O)	M/S MANIK CHAND AND SONSJEWELLERS PVT LTD. <b>Versus</b> THE UNION OF INDIA and 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N MECH MS. N BORDOLOI	MR. B SARMA SC, CUSTOMS & CENTRAL EXCISE
<b>ORDERS</b>				
5	<a href="#">Review.Pet./3/2025</a> FIXED, IN WP(C)/6674/2022 (D/O)	DIPTI PRASAD PEGU AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS S MOCHAHARI MR. S DUTTA MS K BORAH MR. SIDHANT DUTTA	MS. M K SHARMA (R-7)

LEAVE NOTE OF ADVOCATES FOR 19/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025

10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 24

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/6706/2024</a> FIXED	JITENDRA NATH <b>Versus</b> STATE OF ASSAM AND 3 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR	SC, P AND R.D.
2	<a href="#">Cont.Cas(C)/81/2025</a>	BISWAJYOTI DAS AND 24 ORS <b>Versus</b> SMTI. KAVITHA PADMANABHAN AND 3 ORS	MR B D DAS MR. H R DAS MR J LOTH	
3	<a href="#">Cont.Cas(C)/88/2025</a>	JALAL UDDIN BARBHUIYA <b>Versus</b> SMTI KEERTHI JALLI	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
4	<a href="#">WP(C)/184/2025</a> FIXED	RANADHIR DEB <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, AG (A AND E) GA, ASSAM GA, ASSAM SC, WATER RESOURCE SC, FINANCE DEPTT.
5	<a href="#">WP(C)/228/2025</a> FIXED	SANJEEB LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. T DEURI MRS. R S DEURI MR D S DEKA MS. L WANGSA	GA, ASSAM
6	<a href="#">WP(C)/300/2025</a> FIXED	SMTI CHANDRAWATI SRIVASTAV <b>Versus</b> THE UNION OF INDIA AND ORS	MD F FARIDI	MR. U K GOSWAMI (C.G.C)
<b>WITH</b>				
7	<a href="#">WP(C)/6914/2024</a>	UDAI PRATAP SINGH AND ANR <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. K MOHAMMED MD F FARIDI	DY.S.G.I.
8	<a href="#">WP(C)/503/2025</a> FIXED	ANIMA DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S C BISWAS MS A DAS MS. J GHOSH MR. A K DAS	MR. S P CHOUDHURY (C.G.C.), (R1-R4) DY.S.G.I.
9	<a href="#">WP(C)/570/2025</a>	SWAPAN KUMAR RUDRAPAUL <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK	MR. D CHOUDHURY MR J DAS	SC, A G V B
10	<a href="#">WP(C)/659/2025</a> FIXED	SAUMYABRATA BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM

11	<a href="#">WP(C)/817/2025</a>	SRI UTPAL KALITA AND ANOTHER <b>Versus</b> THE STATE OF ASSAM AND THREE ORS	MR. B K DAS	SC, BTC SC, IRRIGATION
12	<a href="#">WP(C)/818/2025</a> B/O	BHOLANATH PEGU <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	GA, ASSAM
13	<a href="#">WP(C)/821/2025</a>	BRAJEN BARO <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR D K MEDHI P BORUAH MR. H BORUAH	DY.S.G.I.
14	<a href="#">WP(C)/823/2025</a>	NO. G/5010707A EX RFN/ GENERAL DUTY DHAKALU LAKKEBAILKAR ALIAS DHAKALU BHIMARAO LAKKEBAILKAR <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR B PATHAK MR V KUMAR MS M TIWARI	DY.S.G.I.
15	<a href="#">WP(C)/826/2025</a>	LAKSHMI RANI RABHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H DAS D BARUAH	SC, PWD
16	<a href="#">WP(C)/828/2025</a>	BHABANI DEKA MORANG <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR R K DUTTA MR. U J SAIKIA MS M DAS	GA, ASSAM SC, FINANCE DEPTT.
17	<a href="#">WP(C)/832/2025</a>	BICHITRA GOPAL NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D K DAS MS DHRITI HAZARIKA	GA, ASSAM
18	<a href="#">WP(C)/836/2025</a>	JYOTIMOY KATITA <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.
19	<a href="#">WP(C)/839/2025</a>	SRI MONESWAR BORO AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS	SC, IRRIGATION
20	<a href="#">WP(C)/843/2025</a>	SHRI ASHIM KR. DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY J MEDHI	SC, PWD ROAD
21	<a href="#">WP(C)/844/2025</a>	JAHIR ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR F Z MAZUMDER	GA, ASSAM
22	<a href="#">WP(C)/845/2025</a>	ABU TAHER LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY J MEDHI	SC, PWD ROAD
23	<a href="#">WP(C)/849/2025</a>	SONU YADAV <b>Versus</b> THE UNION OF INDIA 9 ORS.	MR. R SARMA MR. J K ROY	DY.S.G.I.
24	<a href="#">WP(C)/872/2025</a>	SAHABAZ SULTAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED S.U. CHOUDHURY	GA, ASSAM SC, FOREST
25	<a href="#">WP(C)/877/2025</a>	GO-3976P SRI VINAY SINGH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MRS. R BORAH MR. D BORAH	DY.S.G.I. SC, UPSC
26	<a href="#">WP(C)/879/2025</a>	PARINITA DEURI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. G BORAH	GA, ASSAM SC, AG
27	<a href="#">WP(C)/882/2025</a>	ZIAUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED S.U. CHOUDHURY	GA, ASSAM SC, FOREST
28	<a href="#">WP(C)/883/2025</a>	ASHALATA ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MD H R AHMED M BEGUM	GA, ASSAM SC, AG SC, FINANCE

29	<a href="#">WP(C)/886/2025</a>	JINTU KALITA <b>Versus</b> STATE INSTITUTE OF PANCHAYAT AND RURAL DEVELOPMENT	MR P K BASU MR A BANERJEE MR BHUBAN SHARMA	SC, P AND R.D.
30	<a href="#">WP(C)/888/2025</a>	ASI/GD GOBINDA BARMAN and 56 ORS <b>Versus</b> THE UNION OF INDIA AND ORS	MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
31	<a href="#">WP(C)/896/2025</a>	DR BISHRUTA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR U S BORGHAIN MR. R B GOHAIN M DAS	SC, D M E
32	<a href="#">WP(C)/897/2025</a>	MONIN BASUMATARY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR D CHOUDHURY MR. M KALITA MS B.G. BARUAH MR S DIFUSA SHWETA SARMA	DY.S.G.I.
33	<a href="#">WP(C)/899/2025</a>	SRI ANUP KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J PATOWARY MR. R BARTHAKUR	SR. GA, ASSAM SC, REVENUE
34	<a href="#">WP(C)/902/2025</a>	ALL ASSAM NURSES ASSOCIATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 48 ORS	MR. T J MAHANTA MR A KHANIKAR R L CHUTIA MR B DEORI	GA, ASSAM R L CHUTIA SC, HEALTH
<b>ADMISSION</b>				
35	<a href="#">WP(C)/5643/2022</a> FIXED	SMTI KUNJA SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A NATH MS. S AHMED MS M BARO	SC, WPT AND BC SC, FINANCE
<b>WITH</b>				
36	<a href="#">WP(C)/2094/2023</a>	JYOTCHNA BORO <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MS. D SONOWAL MR. R A CHOUDHURY	SC, WPT AND BC SC, FINANCE
37	<a href="#">WP(C)/6608/2022</a> FIXED	SANTANU KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
38	<a href="#">WP(C)/6891/2023</a> FIXED	SANJIB NARZARY AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. V RAJKHOWA MR A.J.SARMA	MR. S K MEDHI MRS. R DEVI (r-1) DY.S.G.I.
<b>WITH</b>				
	<a href="#">I.A.(Civil)/4050/2024</a> in WP(C)/6891/2023	THE CENTRAL INSTITUTE OF TECHNOLOGY, KOKRAJHAR AND 3 ORS <b>Versus</b> SANJIB NARZARY AND 5 ORS	MR. S K MEDHI	MR. V RAJKHOWA
<b>WITH</b>				
	<a href="#">I.A.(Civil)/458/2025</a> in WP(C)/6891/2023	GAUTAM CHANDRA RAY AND ORS <b>Versus</b> SANJIB NARZARY	MITHUPRIYA BORA	MR S K MEDHI
39	<a href="#">WP(C)/7548/2023</a> FIXED	JUGITA ENGTIPI <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. R SARMA MS. S D SAIKIA	SC, APDCL
40	<a href="#">WP(C)/1077/2024</a> B/O	BIKALPA NATH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR F U BARBHUIYA MS S DAS	GA, ASSAM MR A A DEWAN (R-6,7) MR H A RASHID (R-6,7) A M RAHMAN (R-6,7) SC, P H E
41	<a href="#">WP(C)/1177/2024</a> FIXED	NIJU SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M KALITA MR. J HATIMURIA	GA, ASSAM SC, AG SC, P H E SC, FINANCE
42	<a href="#">WP(C)/3014/2024</a> FIXED	RAVI RAJAN TIWARI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR P R SARMA	MR M R ADHIKARI(R-1) MS P DEVI (R-4) DY.S.G.I.
43	<a href="#">WP(C)/4279/2024</a> FIXED	PROSENJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM MR. J LASKAR (R-6)



44	<a href="#">WP(C)/4629/2024</a> FIXED	DEBO PRASAD CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	MR. S S ROY (CGC) DY.S.G.I.
45	<a href="#">WP(C)/5365/2024</a> B/O	BABITA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M I HUSSAIN MS. P AHMED MR. S. BORGHAIN N. UDDIN	SC, AG (A AND E) GA, ASSAM SC, REVENUE
46	<a href="#">WP(C)/5846/2024</a> FIXED	KAMAL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S NATH	GA, ASSAM MR B B NARZARY(R-3) MR. P MAHANTA C SARMA (R-3) V KHAKHALARY(R-3)
47	<a href="#">WP(C)/5862/2024</a> FIXED	PRIYANKA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM
<b>WITH</b>				
48	<a href="#">WP(C)/6191/2024</a>	JAYANTA DOLEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM
49	<a href="#">WP(C)/6289/2024</a> FIXED	UTPAL KEMPRAI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P P BORTHAKUR PRIYANKU PRATIM PARASOR MR. T KALITA MS IVY HUSSAIN	GA, ASSAM SC, REVENUE
50	<a href="#">WP(C)/6949/2024</a> FIXED	UJJAL KUMAR AND 4 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	MR. S S ROY (C.G.C) DY.S.G.I. GA, AP
51	<a href="#">WP(C)/6954/2024</a> FIXED	SURAJ KUMAR AND ANR <b>Versus</b> THE UNION OF INDIA 5 ORS	MR. M DUTTA MS S DEV L DEKA	MRS S BARUAH(C.G.C) DY.S.G.I. GA, AP
52	<a href="#">WP(C)/349/2025</a> FIXED	ANGAD CHAUHAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MD H R AHMED M BEGUM	DY.S.G.I.
53	<a href="#">WP(C)/416/2025</a> FIXED	HIMANGSHU DEKA <b>Versus</b> THE PUNJAB NATIONAL BANK AND ORS	MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI MR. A KHANDAKAR	SC, PNB

**ORDERS**

54	<a href="#">Review.Pet./170/2019</a> WITH 1385/2011 (D/O), FIXED	SMTI. KALPANA BORA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B C DAS MR. U DUTTA	MR. T J MAHANTA, SC, APSC MR. R SHARMA (R8) MR. P D NAIR (R-6) MS P PHUKAN (R8) SC, FINANCE DEPTT. SC, EDU
55	<a href="#">Cont.Cas(C)/338/2024</a> FIXED	GAKUL CHANDRA SARMA <b>Versus</b> GYANENDRA DEV TRIPATHI AND 5 ORS.	MR. D BHUYAN MR. P GOGOI	MR. D SAIKIA(R-5) MR. D SAIKIA(R-5) MR. R BORPUJARI(R-5) MR. R BORPUJARI(R-5) MR. B GOGOI(R-2) MR P NAYAK(R-2) MR. S DUTTA (R-1) MR A CHALIHA(R-2) MR A CHALIHA(R-2)
56	<a href="#">I.A.(Civil)/232/2025</a> in MACApp./593/2024	MOHINI MOSHAHARY AND 3 ORS <b>Versus</b> RELIANCE GENERAL INSURANCE CO LTD	MR. R ALI	MR. K K BHATTA
<b>WITH</b>				
	<a href="#">MACApp./593/2024</a>	RELIANCE GENERAL INSURANCE CO LTD <b>Versus</b> MOHINI MOSHAHARY AND 3 ORS	MR. K K BHATTA	MR. R ALI (R- 1,3,4) MR H A AHMED(R- 1,3,4)

**HEARING**

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LEAVE NOTE OF ADVOCATES FOR 19/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025